

Newsletter

e-Committee, Supreme Court of India

Special
Edition

High Court Of
Andhra Pradesh

High Court Of
Punjab & Haryana



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The E-Committee of the Supreme Court of India,

New Delhi - 110001

Website: <https://ecommitteesci.gov.in/publication-type/newsletters/>

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High Court of Gujarat Launches SARAS: Remote Adjudication Courts for NI Act



In a move to revolutionize the judicial system, the High Court of Gujarat inaugurated the Statewide Access to Remote Adjudication System (SARAS) for cases under the Negotiable Instruments Act, 1881. The ceremony, held at the Gujarat High Court Auditorium, was graced by Hon'ble Mr. Justice Surya Kant, Judge of the Supreme Court of India, and Shri Bhupendrabhai Patel, Chief Minister of Gujarat. The initiative, led by Hon'ble Mrs. Justice Sunita Agarwal, Chief Justice of the Gujarat High Court, aims to address delays in

cheque bounce cases filed by banks and NBFCs in Ahmedabad City. These SARAS Remote Adjudication Courts will use VC, e-filing, and digital record management to transform the justice delivery system. By leveraging technology and optimizing judicial resources, SARAS ensures faster case disposals without requiring additional infrastructure. This initiative not only addresses judicial arrears but also boosts economic growth by prioritizing timely resolution of commercial disputes.

Launching of Internal Complaints Committee Portal of the High Court of Orissa



On 03.12.2024, the Hon'ble Shri Justice Chakradhari Sharan Singh, Chief Justice, High Court of Orissa launched the Internal Complaints Committee portal, in presence of Hon'ble Companion Judges of the

High Court of Orissa. The Internal Complaints Committee portal is designed to facilitate the staff of the High Court of Orissa to lodge harassment grievances before the Committee for its consideration.

E-Inauguration Of Digitization Project For District Judiciary Under Phase III Of E-Courts Project In Rajasthan High Court



Out of budgetary provision of Rs. 5.50 Crore for scanning and digitization in High Court and courts of District Judiciary of Rajasthan for Financial Year 2024-25 under Phase III of eCourts Project, Department of Justice sanctioned Rs.1,37,50,000/- as first release. Scanning and Digitization of judicial records in District Judiciary has been started initially in 8 District HQs of Jaipur Metro I, Jaipur Metro-II, Jodhpur Metro, Bikaner, Udaipur, Kota, Bharatpur and Ajmer Judgeships. After providing basic and logistic support, the “Project for Digitization

in District Courts” has been started in above 8 District Headquarters after e-inauguration of the Chief Justice of Rajasthan High Court Hon’ble Mr. Justice Manindra Mohan Shrivastava on December 05, 2024 in virtual presence of Hon’ble Chairman and Members of Hon’ble Steering Committee and the District Judges of Rajasthan. Project Monitoring Committees have been constituted at above District Judgeships Committee to ensure quality as well as timely completion of the work of scanning & digitization of judicial records.

Wi-Fi Enablement of the High Court of Tripura Premises



The entire High Court of Tripura premises has been Wi-Fi enabled by setting up Wi-Fi access points in appropriate places. All the five Court rooms as well as the Bar building

have been enabled with high speed internet Wi-Fi facility which would provide easy and convenient internet access to all the stakeholders.

Inauguration of Evening Court for Traffic Challans in Rouse Avenue District Court of Delhi High Court



The Hon'ble Mr. Justice Manmoan, Judge, Supreme Court of India had inaugurated "Evening Court Traffic Challans (ECTC)" on 20.12.2024. The aforesaid ECTC has a module which addresses the ever-mounting backlog of pending traffic challans. It

provides a user-friendly platform for violators to search and download their challans for disposal. This initiative expects to enhance the efficiency of the judicial process and provide timely resolution for traffic challans.

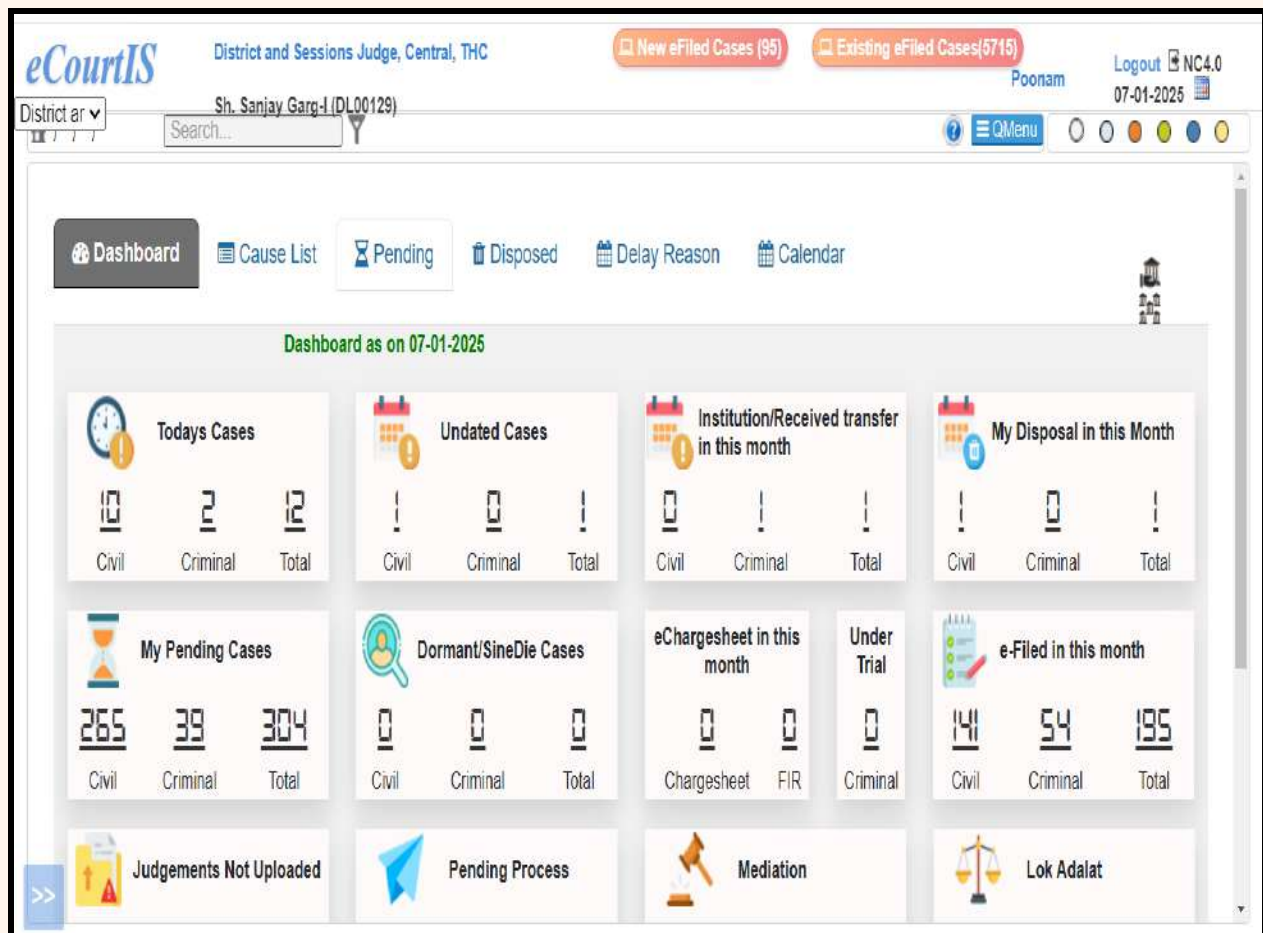
Sensitization Training Programmes on e-Court Services and e-Filing for Lawyers Practicing in District Courts of Delhi High Court



Sensitization Training Programmes on e-Court Services and e-Filing for Lawyers practicing in Commercial Courts of Delhi District Courts i.e. at Tis Hazari District Courts on 17.12.2024 with 10 participants and on 18.12.2024 at Patiala House Court, on 23.12.2024 at Rohini District

Court with 10 participants and on 07.12.2024 at Karkardooma District Court with 31 Participants.

Implementation of CIS 4.0 in the Central District of Delhi District Courts



CIS 4.0 has been implemented in the Central District of Delhi District Courts with effect from 23.12.2024. A training

programme on CIS 4.0 has already been organized for staff posted in Central District of Delhi District Courts.

Training Programme ECT_16_2024 was Conducted by District Head Quarters Through Delhi State Judicial Academy



A training programme ECT_16_2024 was conducted by District Head Quarters through SJA at 18.12.2024 for all Judicial Officers of the District scheduled through online mode

using Cisco Web-Ex Online Meeting Platform.

Two Days Training Programme for Technical Staff of the District Judiciary at the Karnataka Judicial Academy



The Hon'ble eCommittee, Supreme Court of India in collaboration with the High Court of Karnataka and Karnataka Judicial Academy, conducted a two-days training session on 02.12.2024 and 03.12.2024 for technical staff of district judiciary under the guidance of the Hon'ble

e-Committee, Supreme Court of India. This initiative, part of eCourts Capacity Building - Phase III, aimed to equip IT personnel with skills to train others via State Judicial Academies and covers these topics like e-Courts Phase III Overview, e-Courts Services & Digital

Solutions, Solar Power Backup, Cyber Security & Best Practices, Leave Management & Administrative Reports, Online Recruitment, Scanning, Digitization & Digital Courts (Paperless Court), Judicial Digital Services, Digital Accessibility & Judicial Technologies, Tools for Effective Judicial Governance, Block chain & Online Judicial Services, Judicial Digital Tools & RTI Web Application, Cyber Crime Awareness, ICT Infrastructure, Judicial Email, Digital Signature & Secure Communication.

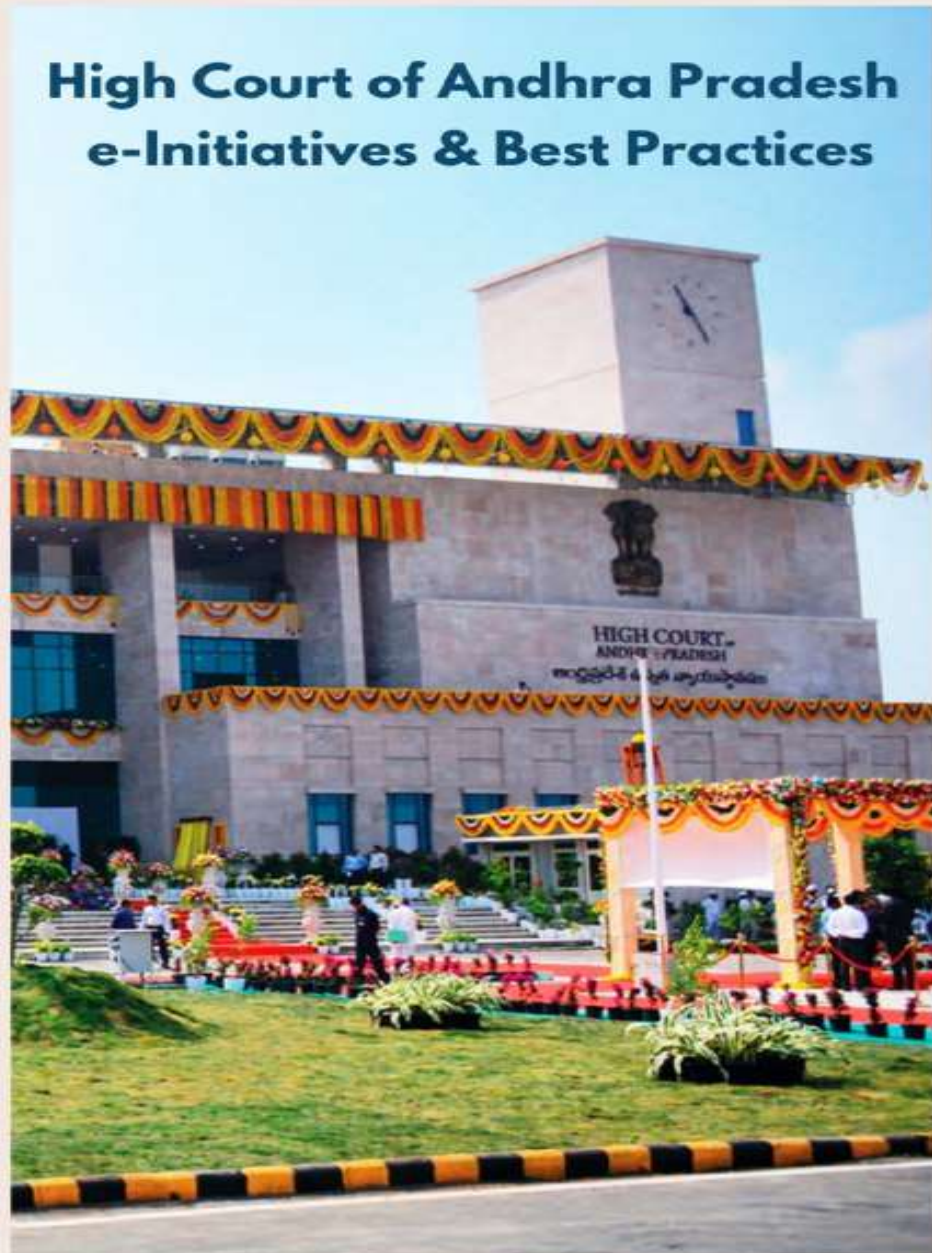
Impact & Outcomes of the training:

- Improved IT infrastructure knowledge among technical staff of district judiciary.
- Increased efficiency in managing judicial digital platforms.
- Promoted secure, transparent and efficient digital operations in the judiciary.
- Equipped participants with the required expertise to train staff of district judiciary through State Judicial Academies, as envisioned by the eCommittee for eCourts Capacity Building - Phase III.

In conclusion, this training program marks a significant step in reinforcing the judiciary's technological framework. By empowering technical staff to become future trainers, the program ensures sustainable digital transformation in court operations across India.

**SPECIAL EDITION: High Court of Andhra Pradesh:
e-Initiatives and Best Practices**

**e-Committee Supreme Court of India
Special Edition**



Message from Hon'ble Chief Justice of High Court of Andhra Pradesh



Hon'ble Chief Justice Dhiraj Singh
Thakur High Court Of Andhra
Pradesh



MESSAGE

Courts in India are undoubtedly faced with the challenges of an ever increasing case load, deficient manpower and infrastructure. However, while there are challenges, the same can be navigated to a large extent, by the adoption of technology. The implementation of the eCourts Projects in India and the environment-friendly strategies shared by the eCommittee of the Supreme Court of India, go a long way in enhancing transparency and efficiency in the justice delivery system, as also making access to justice easy and simple. The High Court of Andhra Pradesh has on its part continued its transformative journey by adopting the Online Case Management System; Access to Case Status, Judgments and Orders; Hybrid and Virtual Hearings and also Digitization of Court Records. Apart from the above, many eServices like Online RTI Portal, Online CD Application, ePass System for visitors, Computer Management System for the 4 Registry of the High Court and the District Judiciary, Electronic Portal for Law Officers and Standing Counsel appointed by the Government and also Digital Law Reports are made available. The High Court of Andhra Pradesh is committed to carry forward its transformative journey by exploring the use of emerging technologies like AI to ensure a more inclusive, efficient and accessible judiciary, which not only meets the needs of the present but is prepared to meet the demands of the future.

Message from Computer Committee Chairperson of the High Court of Andhra Pradesh



Hon'ble Mr. Justice Rao Raghunandan Rao
CHAIRPERSON, COMPUTER COMMITTEE, High
Court Of Andhra Pradesh



MESSAGE

It is my pleasure to be a part of the Committee, dealing with the computerization of the High Court and District Judiciary, during this crucial transition period of Courts on to Digital Platforms.

The High Court of Andhra Pradesh continued its digital journey, after its bifurcation from the common High Court, in spite of initial hiccups and the intervention of the Covid-19 pandemic. Information Technology took a new dimension in this High Court starting from providing High-end Laptops and LaserJet Printers to the Judicial Officers for their Home Office use, apart from internet connectivity. The High Court not only replaced all the Servers in all the Court Complexes in Andhra Pradesh, but also provided Computers and Four Printers to each Court Room with the funds sanctioned under Phase-II of eCourts Project together with State Government funds. The High Court of Andhra Pradesh also provided Hi-end Computer Hardware and Internet Connectivity with redundancy to the Judges working in the High Court.

The High Court launched ICJS and NSTEP effectively to serve summons in Civil Cases across the State and is now making the ground ready to extend the service of summons module to Criminal Cases. The High Court of Andhra Pradesh developed Online e-filing module during the Covid-19 pandemic and provided virtual hearing as an exemplar to the rest of the Country.

The digital journey which started in the pandemic changed the face of the Andhra Pradesh Judiciary in the new digital era, and accelerated its speed during Phase III of eCourts Project. The High Court of Andhra Pradesh not only procured the required Computer Hardware as per the sanction of the Hon'ble eCommittee, Supreme Court of India, but also started its e-Initiatives on par with the other High Courts in India.

The High Court of Andhra Pradesh initiated several projects traveling towards digital environment with more emphasis on efficiency and transparency. All the District Courts Websites have migrated to S3WaaS Platform and all the Court Establishments in the Andhra Pradesh have migrated to CIS 4.0 version.

The High Court started digitization of judicial records in the High Court and District Judiciary, starting a new journey towards Digital Courts. The High Court of Andhra Pradesh has been planning to release a new dynamic website with all new e-Services on the best User Interface Platform.

The High Court of Andhra Pradesh also started using futuristic technology in judicial domain viz., Artificial Intelligence on 'Adalat.AI' Platform for dictating orders, recording evidence, etc., and for translation of judgments while using 'Suvas' and 'Anuvadini' AI Tools. The aim of the High Court in adopting the AI Tools is to expedite the litigation to the expectations of the common man in the Country.

The High Court of Andhra Pradesh is looking forward towards e-Filing and Paperless Courts and also for providing services to the stakeholders by establishing 38 e-Sewa Kendras in the High Court and District Judiciary.

The High Court of Andhra Pradesh is dedicated to extend its e-Services to all the stakeholders ensuring speedy justice.

Members of the Computer Committee of the High Court of Andhra Pradesh

MEMBERS OF THE COMPUTER COMMITTEE



Sri Justice B. Krishna
Mohan Member,
Computer Committee



Sri Justice B.V.L.N.
Chakravarthi Member,
Computer Committee



Sri Justice Harinath.N
Member, Computer
Committee



Sri Justice Nyapathy
Vijay Member,
Computer Committee

Achievements of the Phase I and Phase II of e-Courts Project of the High Court of Andhra Pradesh

Phase I of eCourts Project:

Provision of Laptops and Printers:

The Judicial Officers of the State of Andhra Pradesh were provided with Laptops to work efficiently from the Home Office. The Judicial Officers were also provided with LaserJet Printers at the home office, to enable them to take the print-outs of any urgent Orders/Judgments at their residence.

Judicial Service Centers: Judicial Service Centers were opened at all the Court Complexes enabling the Advocates and Litigants to have their Case Information across the counter.

Court Complexes Infrastructure: All the Court Complexes were equipped with servers to store and manage the case data of the CIS software and to push the same to the NJDG.

Courtroom Infrastructure: All the Court Complexes in the State of

Andhra Pradesh were provided with Desktop Computers and LaserJet Printers to access CIS Software and also to take the print-outs of the Judgments, Orders, etc., respectively.

Internet Connectivity: All the Court Complexes and Courtrooms were provided with broadband internet connectivity for uploading CIS data to the NJDG. All the Judicial Officers were provided with Internet connectivity with a specific plan at their Home Office enabling them to browse the Online Law Journals, Official Websites.

Power Backup Systems: Diesel Generator sets and UPS Systems were installed in all the Court Complexes to function with the ICT Hardware and save the data in the Computers during the power interruption.

Training Programme: Extensive Training Programmes were conducted for the Judicial Officers through Ubuntu-cum-CIS and Ubuntu Master Trainers (Judicial Officers) and also for the Court staff through the District System Administrators on the usage of the Computer Hardware, Ubuntu Operating System, CIS Software, etc., and ensuring the transmission of Judicial System into a Digital System for smooth functioning of the Courts.

Technical Manpower: Technical Manpower was deployed in all the Districts by recruiting them in the cadre of System Officers and System Assistants to oversee the total eCourts Projects and it has been successfully implemented.

Phase II of eCourts Project:

Introduction of ICJS and NSTEP: The High Court has implemented the Interoperable Criminal Justice System (ICJS) and National Service

and Tracking of Electronic Processes (NSTEP) across the State. The High Court enabled the electronic process of filing and receiving Police Reports and also of service of summons in Civil Cases. The High Court made appropriate amendments to the Civil Rules of Practice to accommodate the service of process through NSTEP. The High Court procured 1872 numbers of Handheld Devices (Mobile Phones) and supplied them to the Process Servers and Field Assistants with data recharging to serve the summons and execute the process using the NSTEP Module.

Video Conferencing: The High Court started hearing cases through Virtual/Hybrid mode during the COVID-19 pandemic and continued the same. The High Court of Andhra Pradesh also notified VC Rules to hold virtual court proceedings and recording of evidence to further enhance accessibility.

Kiosk Machines: As per the initiatives of the Hon'ble eCommittee, Supreme Court of India, the High Court provided Kiosk Machines in all the Court Complexes across the State enabling the parties to have the Case Information System (CIS) through Kiosk Machines.

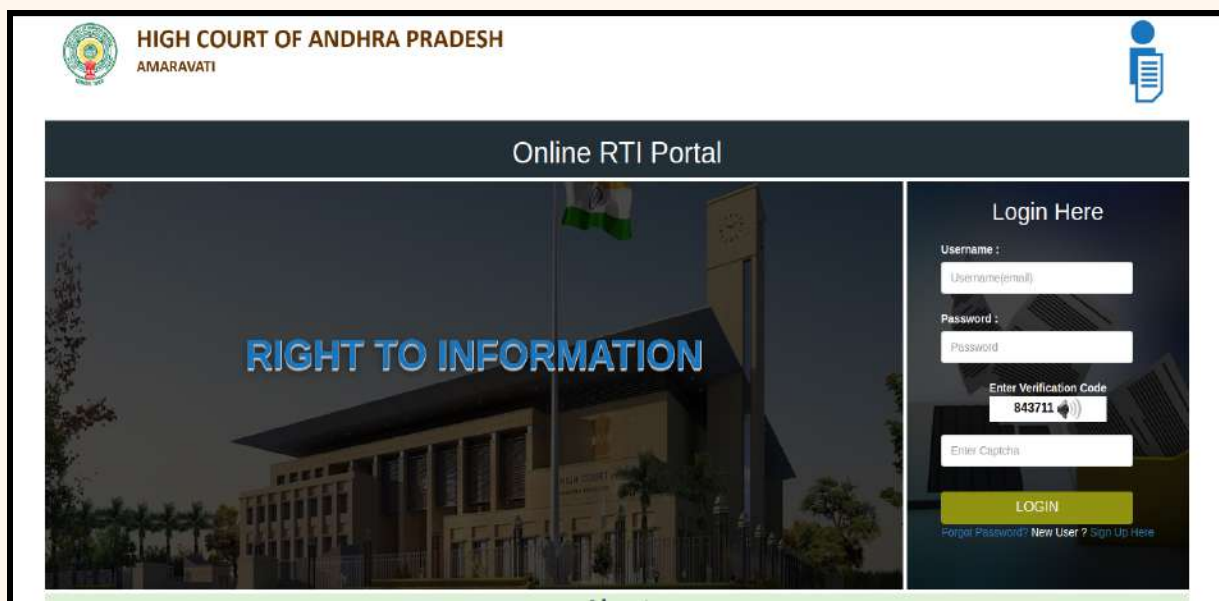
Installation of Justice Clock: As per the instructions of the Hon'ble eCommittee, Supreme Court of India, the High Court took steps for the installation of a Justice Clock in the High Court premises for digitising case information including the case status of institutions, pendency and disposals. The High Court also designed and developed a web application to display the case status on the official website.

Master Trainers, Staff and Advocates Training: The High Court identified certain Judicial Officers as Master Trainers under the able guidance of the Hon'ble eCommittee,

Supreme Court of India and also identified certain Court Staff who received comprehensive training on eCourts Project and other service modules. The Master Trainers (Judicial Officers) and other members imparted training to the other Judicial Officers, Court Staff, Advocates and also Advocate Clerks across the State.

Solar Power Installation: The High Court also took steps for the installation of Rooftop Solar Systems in Court Complexes during Phase-II of the eCourts Project as a part of the green energy initiative.

Online RTI Portal: The High Court also designed and developed an online RTI Portal under the Right to Information Act, 2005 and took steps for development of similar portals for the District Courts across the State enabling citizens to file RTI electronically.



Digitization of Court Records:

The High Court of Judicature for the State of Telangana and for the State of Andhra Pradesh took the initiative for the Digitization of High Court records during the common High Court and completed the process with Digitization of judicial records to a certain extent and later took initiative for Digitization of Court records in Andhra Pradesh in Phase-III of the eCourts Project.

Collaboration with State Police:

The High Court had periodical meetings with the Police Departments to ensure the smooth integration of ICJS in the Judicial Process.

Computer Infrastructure/

Hardware: The High Court provided new servers to all the Court Complexes in the District Judiciary for the State of Andhra Pradesh and also provided two (2) rack servers to the High Court. The High Court also took steps to provide two (2) desktop computers

and four (4) printers to all the Court Establishments in the State of Andhra Pradesh with the unspent funds of Phase-II of the eCourts Project and also meet the remaining budget from the State Government funds. All the Court Complexes in the State of Andhra Pradesh will be equipped with new Servers with advanced technology

and also equipped with Six (6) numbers of Desktop computers and four (4) printers in each courtroom by the end of the Phase-II of the eCourts Project.

eVisitor Pass System: The High Court introduced the ePass System by developing an Application viz., ePass to provide the pass in an electronic mode to the visitors of the High Court.



HIGH COURT OF ANDHRA PRADESH

AMARAVATI

e-Pass

Advocate/Party-In-Person/Reg. Clerk/Parties to the Case Details

☐ Advocate
☐ Party In Person
☐ Reg. Clerk
☐ Parties to the Case

Purpose

Consent of the Bench/Hon'ble Judge ☒ Yes ☐ No

Court Nos.: *

Select Court

Item Nos. in Cause list: *

(Ex:1)

Vaccinated: *

Yes

Number of Doses of Vaccination: *

Two

Submit

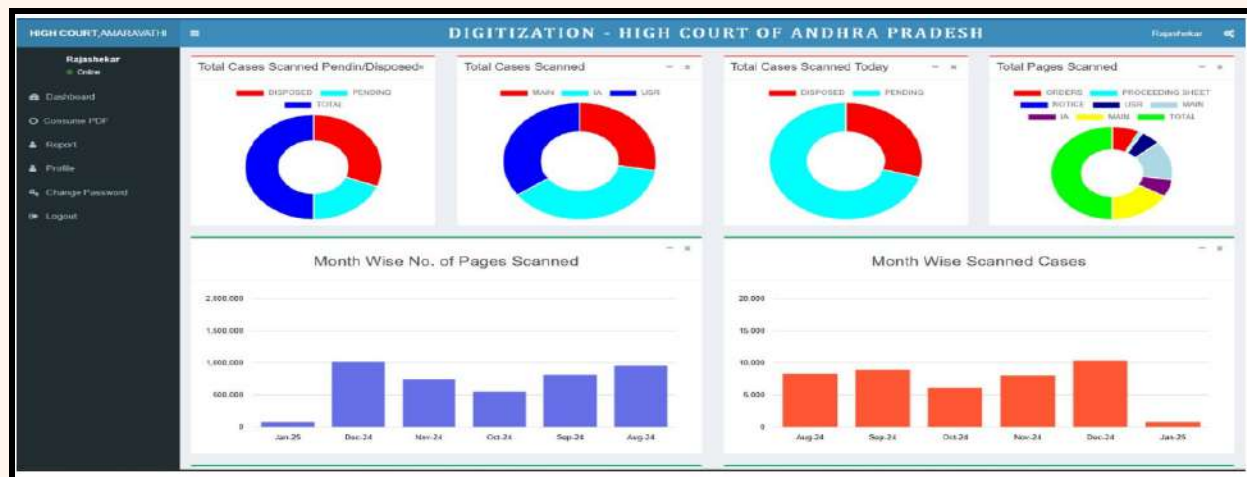
Ongoing Phase III of eCourts Project at the High Court of Andhra Pradesh

Computer Infrastructure: The High Court provided four (4) all-in-one computers to all the Court Establishments covered under Phase-II of the eCourts Project during the 1st Financial Year 2023-24 of Phase-III of the eCourts Project. The High Court also provided extra LAN Nodes to all the Court establishments.

Exploration of AI Tools: The High Court of Andhra Pradesh started exploring AI Tools, initially for the translation of Judgments from English to Regional Language by using SUVAS, Anuvadini, etc. The High Court also started using the dictation tool for dictating the Orders/Judgments, recording evidence and translation as well.

Capacity Building: The High Court has been successfully implementing the training programmes under the component of Capacity Building to provide extensive training to the Judicial Officers, Court Staff, Advocates and Advocate Clerks. These training programmes are being conducted with the help of the APSJA and the Master Trainers (Judicial Officers), Advocate Master Trainers, District System Administrators, System Officers and System Assistants.

Best Practices (e-Initiatives) of the High Court of Andhra Pradesh



Digitization: The High Court of Andhra Pradesh initiated the process of scanning and digitization of records in the High Court with in-house manpower by engaging 50 persons through the State Nodal Agency and procuring the hardware components such as all-in-one Desktop Computers with the funds released under Phase-III of the eCourts Project, scanners and other hardware equipments with the State Government budget. The High Court also started the process of scanning and digitization of judicial records

beginning at Chittoor District on a Pilot basis and later, it extended the Work Order to the other Districts viz., Ananthapuramu, Kadapa, Kurnool, Prakasam, Guntur, West Godavari, Srikakulam and Vizianagaram. The High Court is going to commence the process of scanning and digitization of judicial records very soon at the Headquarters of Visakhapatnam, East Godavari and Nellore.

SMS Alert System: The robust SMS system has been introduced to Advocates about the status of the

case filing, scrutiny and registration the system also provides timely updates of cases enabling the Advocates to know the status as to listing of their cases before the Bench concerned.

Display Boards: The High Court procured and provided 50 numbers of display boards and 55-inch Display Boards across the High Court and also at key locations, such as the Bar Association, Government Pleaders Office, Library and Canteen, etc. These boards display the real-time case hearing status.

Technical Manpower: The High Court engaged four (4) Senior

Software Programmers and one retired NIC Personnel with funds from the State government and started the development of its own Software Applications to suit the convenience of the High Court as well as the District Judiciary.

Paperless Meetings: The High Court developed a software application viz., Meetings e-Scheduler enabling the Registry to supply digital copies of the meeting materials to all the Committee Judges enabling them to read the same over electronic devices and participate in the meetings by dispensing the paper materials.



Computer Hardware to the High

Court Judges: The High Court also provided one iMac all-in-one Desktop Computer, one Laptop/Microsoft Surface Pro and one iPad enabling the Judges to have virtual hearings and read the judicial as well as administrative records.

Virtual and Hybrid Hearing

System: The High Court and District Judiciary under the control of the High Court have been conducting the Virtual and Hybrid hearings of the cases as per the directions of the Hon'ble Supreme Court of India in *Sarvesh Mathur's* case. The High Court initially used the BlueJeans Software Application for virtual and hybrid hearings and later migrated to the Microsoft Teams Software Application which is user-friendly and easy to access. The High Court also developed a software Application to know the

status of the cases heard virtually and in hybrid mode. The High Court also provided the VC links in the Live status of Cause List and on a separate module called VC links. The High Court has been maintaining a static notification on the Official Website providing all the meeting IDs, passcodes and links of Benches showing the status as 'Active' or 'On leave'.

eFiling: The High Court started implementing eFiling 3.0 on a pilot basis in Criminal cases, such as Bail Petitions, Criminal RCs, Criminal Appeals, etc., with an off-line Court Fee module.

eSewa Kendras: The High Court took the decision to establish four (4) eSewa Kendras at the High Court and thirty-four (34) eSewa Kendras at the District Court Complexes where there are more than ten (10) Courts. All the eSeva Kendras will be provided with

all-in-one computers, scanners, document visualizers, cameras, microphone-cum-Speakers and manpower as recommended by the Hon'ble eCommittee, Supreme Court of India.

Internet and Wi-Fi facilities: The High Court has 1 Gbps ILL (internet leased line) internet connectivity from M/s. Powergrid Teleservices with redundancy of 1 Gbps ILL Internet connectivity from M/s. BSNL. The High Court is equipped with 155 Access Points across the High Court to provide Wi-Fi facilities free of cost to all the Advocates, Staff and other visitors who attend the High Court.

Paperless Courts: The High Court of Andhra Pradesh introduced Paperless Courts starting in Court Hall No. 3 on a Pilot basis by developing an in-house software application. The application provides access to the Hon'ble

Judges, Advocates/ Parties-in-Person, Court Officers/Court and Personal Secretaries/Court Masters on a log-in basis. Once the case is scanned and digitized on a platform of 'Scanning and Digitization', the digital copies of records will be accessed through the Paperless Courts Application providing an electronic platform to all the stakeholders dealing with the cases. The Judges have access to the case files electronically at the Court Office as well as the Home Office. The circulation of physical files to the residence of the Judge/s is successfully dispensed saving manpower and fuel and also environmental pollution. Similarly, the Advocates with their code can log-in into the application and can have access to their cases only. The Advocates/Parties-in-Person who

do not have the electronic device can access the Court records through the Court log-in and the Court Officers can mention the next date of the posting in a test box designed in the Application. The movement the matter is reserved for Orders/Judgments, the

file will automatically be sent to the Personal Secretary/Court Master on a single click. This robust Application enables all the stakeholders dealing with the records to work in a Paperless environment on the Neo Digital Courts platform.



Digi-APLR: The High Court of Andhra Pradesh took steps for the development of a portal for publishing reportable Judgments of the High Court with head-notes and search facilities in digital

formats. The Digi-APLR Portal is the Official Law Reporter of the High Court published in Fortnightly and consists of four (4) parts to each volume. The Parts and Volumes are automatically

generated depending upon the number of pages assigned to each Part and each Volume with a beautiful cover page. The Neutral Citation is also being fetched from the Neutral Citation Portal automatically as an equivalent citation to the APLR Citation. If there are translated copies of the Judgments of the High Court maintaining eAPHCR, they are automatically fetched to the Digi-APLR Portal. The Digi-APLR also consists of Split View, HTML View, Flip View and PDF View in Telugu as well as English. It also enables the search fields by Party Name, Case Type, Date of Judgment, Coram, Advocate Name, Neutral Citation, APLR Citation and Keyword. The Keyword option is enabled for all the words in the Judgment.

eAPHCR: The High Court of Andhra Pradesh also took steps to

develop one more application for maintaining the database for the translated Judgments of the Supreme Court of India as well as the High Court of Andhra Pradesh. This application is being developed and maintained as per the instructions of the Hon'ble AI-Assisted Legal Translation Advisory Committee, Supreme Court of India. The front-end view is provided to have access to this Application from the new Official Website of the High Court in a robust manner.

Neutral Citation: The High Court implemented the Neutral Citation search module. Initially, the High Court received the Source Code of the Application from the High Court of Kerala and further, it developed the same by creating several search options like search by Party Name, Case Number, Date of Judgment, Coram, and Neutral

Citation and a robust front view is also provided to the users.

Online CD Application: The High Court of Andhra Pradesh has taken steps to develop an online CD Application for providing certified copies of interim and final orders to the respective parties or advocates entitled to them, upon payment of the requisite fee online. Once an application is filed and payment is made through the portal, an acknowledgment is generated confirming the payment. Subsequently, the certified copy, along with a facing sheet digitally signed by the concerned Section Officer, is sent to the account of the advocate. This application complies with the directions of the Hon'ble Supreme Court of India in *Harsh Bhuwalka & Ors. vs. Sanjay Kumar Bajoria* (Special Leave Petition [Criminal] No. 30456/2024). The High Court is also taking steps

to extend the application to the District Judiciary, following the inclusion of the High Court in the Wide Area Network (WAN) and the integration of the District Court database into the High Court servers. This integrated system is envisioned to be termed the 'State Judicial Data Grid' in the future.

Juvenile Justice: The Hon'ble the Chief Justice of the High Court was pleased to constitute a Committee to monitor the matters relating to Juvenile Justice for which the High Court developed a Portal to maintain the objectives, Acts and Rules, Guidelines, Circular Orders, Schemes for Children, Important Judgments, telephone numbers of the concerned and also Photo/Video Gallery.

Accessibility: The Hon'ble Chief Justice constituted a Committee to address matters related to

differently-abled persons, for which the High Court developed an application named *Accessibility*. The application features inspiring stories of renowned differently abled Indians on its home page. It also includes details about Accessibility Committees in the High Court and District Judiciary, the Standard Operating Procedures provided by the Hon'ble Supreme Court of India, minutes of meetings, key laws and reports, and significant judgments. Additionally, a portal has been created to allow individuals to submit grievances related to accessibility. Once a grievance is raised, it is promptly directed to the concerned person, and updates are provided after the grievance is addressed. The portal is also designed to incorporate future features, such as UNO conventions and a photo gallery.

Judges Dashboard: The High Court has developed an application to

provide Judges with access to comprehensive information on a single platform. Through this application, Judges can access Paperless Courts, Committees, Cause lists, Rosters, Notices, the Telephone Directory, Casual Leave records, Reportable Judgments, Published Judgments, Final Orders, Interim Orders, and Court Proceedings directly from the dashboard. Additionally, Judges can access Digital Law Reporters and obtain information about meetings, including meeting materials and minutes. The application also provides administrative Judges with access to relevant statistics.

Computer Infrastructure Management System (CIMS): The High Court took steps to develop one more Software solution for the management of the Computer infrastructure in the High Court as well as the District Judiciary. This is

an electronic platform that enables the Registry officers as well as the staff members in the District Court to have comprehensive information regarding the software and hardware components available in the High Court and District Judiciary, at a glance. This made the job of the Registry easy to know the status of the software and hardware components in the High Court as well as District Judiciary.

Law Officers and Standing Counsels: The High Court also developed two more Portals maintaining the information relating to Law Officers and Standing Counsels appointed by the State as well as Central Governments. These platforms provide first-hand information to the Advocates and other stakeholders to know the names and other details of the Law Officers as well as the Standing Counsels dealing with particular

subjects and also departments enabling them to serve the notices quickly.

STAT-HUB: The High Court took steps for the development of one more robust Application to get the statistics from the District Judiciary by dispensing the paper statements. The trial Courts can simply fill the institutions and disposal columns and submit the statements to the Principal District Courts concerned. The Principal District Courts can simply collect the same automatically on a single platform and submit the same to the High Court. The High Court can access the statements within no time and the Registry has been using the said platform to provide the basic information regarding pendency, institutions and disposals of the cases in every



District. The High Court has been giving a link by providing the statistics on the Official Website of the High Court. At the same time, the statistics of the concerned District are integrated into one more software Application developed by the High Court for Hon'ble Judges viz., Judges Dash Board enabling the Administrative Judges to access the statistics directly.

Judicial Officers eCorner: The High Court has taken steps to develop a unified platform viz., Judicial Officers eCorner, to manage all

matters related to Judicial Officers working in the District Judiciary. This is a login-based application that allows Judicial Officers to share their official, personal, and family details, including property information, in compliance with State Rules. Through this application, Judicial Officers can apply for leave and various permissions, such as property-related permissions, higher education permissions, visa permissions, and passport permissions. The platform also includes a legal chat feature and a mailing system. It is a user-based

application, providing tailored information based on the type of user, and ensures that Judicial Officers receive timely approvals for leave or other permissions from the High Court. The application will also be extended to facilitate the submission of Annual Confidential Reports (ACRs) to the High Court, maintaining these records securely in a database to prevent loss. It will further include features for handling complaints and inquiries, work reviews, ACR management, and the maintenance of service registers. Judicial Officers eCorner aims to serve as a single platform for all service-related matters of Judicial Officers. Developed with a forward-looking approach, it is designed to integrate with DC CIS 4.0 to display data such as the disposal of 5-year-old cases, case institutions, disposals, and pending statuses at the level of individual

officers, districts, or the entire state, depending on the user type. Additionally, the platform provides information about the personal skills of Judicial Officers, including languages known and any health issues, creating a comprehensive digital solution to meet all the needs of Judicial Officers.

Court Complex Infrastructure: The High Court also took steps to develop one more Application to submit and access the Court Complex information regarding the space available in each Court Complex, the constructed area and other amenities available in the Court Complex. Such information from every Court Complex will be submitted to the Principal District Courts and in turn, it will be sent to the High Court in the Portal. The High Court as well as the District Judiciary can access the data on the user base.

New Dynamic Website:



The High Court also developed a new dynamic official Website for the High Court of Andhra Pradesh and a beta version was also released on 01.01.2025. Various Applications developed by the High Court are being integrated and will be hosted from the NIC Data Center, Hyderabad, the State Data Center and the High Court Servers.

District Court Websites: All the District Court Websites were

migrated to the S3WaaS platform according to GIGM (Guidelines of Indian Government Websites) to ensure security, transparency, accessibility and seamless information to the public. The District Courts websites are completely accessible to differently abled persons and all the links of the websites of the District Courts are provided in the Official website of the High Court.

CIS 4.0: The High Court of Andhra Pradesh took steps for the migration of CIS software provided to the District Judiciary from DC CIS 3.2 to DC CIS 4.0. This task might have been completed as the first biggest State in the Country.

Storage Area Network (SAN): The High Court procured SAN of 47 TB of usable space and installed it at the High Court in the first instance and decided to extend the storage up to 164 TB of usable space. The High Court also procured one more SAN device to be installed in the State Data Center and also decided to extend the storage of SAN device up to 164TB and also to port the data from the High Court to the State Data Center through P2P connectivity to make sure that the

public can access data stored in the State Data Center.

Phase-III Components: The High Court has been procuring all the components allotted in Phase-III of the eCourts Project including ICT Hardware provided to the High Court with NAS storage of 500 TB usable space and also other components for Paperless Courts and Live Streaming. However, the purchase process is in progress and the High Court will strive to complete the process by the end of this Financial Year 2024-25. The High Court of Andhra Pradesh has been making endless efforts to stand on the Neo Digital Platform serving the people with timely justice with more accuracy, efficiency and transparency.

**SPECIAL EDITION: High Court of Punjab & Haryana:
e-Initiatives and Best Practices**

**e-Committee Supreme Court of India
Special Edition**



Message from Hon'ble Chief Justice of High Court of Punjab & Haryana



Hon'ble Chief Justice Sheel Nagu
High Court Of Punjab and Haryana



MESSAGE

In this world of Artificial Intelligence, it is established beyond doubt that technology has the potential to significantly address the mounting arrears and pendency of cases in the legal systems by streamlining processes, improving efficiency and facilitating access to justice. As we celebrate the accomplishment of successful completion of Phase-II of e-Courts Project, I extend my gratitude to the e-Committee, Supreme Court of India for their unwavering dedication and relentless pursuit of excellence. Launch of Phase-III of e-Courts project marks a significant milestone for Indian Judiciary showcasing our commitment to reaching the last litigant of the country as the same aims to ensure adequate connectivity, equipment and hardware required by stakeholders to adopt digital infrastructure. The implementation strategy for procurement is also unique as the policy inputs by defining minimum specifications and estimated cost of procurement has already been laid down. I have full confidence in our team's ability to rise to the occasion once again and make e-Courts Phase-III Project a resounding success. Let us bring the same passion, determination and ingenuity that fueled our previous endeavours and continue to set new standards of excellence. I look forward to achieve the vision of e-Committee in reaching the last justice seeker of India in his access to timely and transparent justice.

Message from Computer Committee Chairperson of the High Court of Punjab & Haryana



Hon'ble Mrs. Justice Lisa Gill,
Chairperson, Computer Committee
High Court Of Punjab and Haryana



MESSAGE

Under the guidance of Hon'ble Mr. Justice Sanjiv Khanna, Chief Justice of India and able patronage of Hon'ble Mr. Justice Sheel Nagu, the Chief Justice, Punjab and Haryana High Court, Chandigarh, we have made significant strides towards achieving goals as set down by Hon'ble E-Committee, Supreme Court of India.

Our journey with Phase-II of e-Courts project has been nothing short of remarkable as we were able to utilize all the funds allocated under the said project. Through dedication, perseverance, and hard work put in by all Committee Members, Officers and employees attached with this Committee, we achieved 100 percent goals and delivered exceptional results. I express my heart felt gratitude to Hon'ble E-Committee, Supreme Court of India for pathbreaking guidance and support throughout the project.

We have now embarked on an exciting new chapter of Phase-III of e-Courts project and propose to create and achieve a Complete digital eco-system including E-Sewa Kendras, Paperless Courts, Virtual Courts, harnessing renewable solar energy and use of future technological advances like Artificial Intelligence, block chain etc. In the first year of e-Courts Phase III, we could utilize nearly 100 percent funds allocated to our Court.

In addition to this, Punjab and Haryana High Court has launched Free Public Wifi in the High Court premises and we plan to replicate the same in each District and Taluka Court in States of Punjab, Haryana and UT Chandigarh. Though Video Conferencing facility was already available, however in March, 2024, the facility of Hybrid Video Conferencing Hearing has been made operational for the High Court and all Courts spread over 123 Court complexes in 45 Districts in States of Punjab, Haryana and UT Chandigarh. Our mission is to benefit all stakeholders by providing transparent, fast, and efficient litigant centric services.

As far as, digitization of Court cases is concerned, nearly 52 lakhs cases consisting of nearly 50 crore pages have already been scanned. Since May 2022 scanning of fresh cases and incremental documents has been made mandatory in all Districts and Taluka Courts.

I am confident that together we will continue to push boundaries, mould and adopt technological innovations to create a positive impact for all stakeholders of justice delivery system.

Members of the Computer Committee of the High Court of Punjab & Haryana

MEMBERS OF THE COMPUTER COMMITTEE



Hon'ble Mrs. Justice
Lisa Gill, Chairperson



Hon'ble Mr. Justice
Anoop Chitkara, Member



Hon'ble Mrs. Justice
Alka Sarin, Member



Hon'ble Mr. Justice Vinod
S. Bhardwaj, Member



Hon'ble Mr. Justice T.
Amamath Goud-Member



Hon'ble Mr. Justice Vikram
Aggarwal, Member

Achievements of the Phase I and Phase II of e-Courts Project of the High Court of Punjab & Haryana

Computerization of Courts: Under Phase I, 689 courts were successfully computerized to improve digital infrastructure in the judiciary. Additionally, 41 Judicial Service Centres and Computer Server Rooms were established to support court operations. Essential hardware, 500 VA UPS, printers, scanners, projectors, hard drives, servers, cables, and DG Sets are provided to enhance court functionalities and digital access.

Video Conferencing in Jails and Courts: Video conferencing (VC) facilities are introduced in 15 jails and 19 courts to enable remote hearings.

Local Area Network (LAN): A total of 5,829 LAN points were installed in courtrooms across Punjab, Haryana, and Chandigarh. This ensured seamless connectivity for court

operations and digital case management systems.

Connectivity Setup by e-Committee: To strengthen communication, 103 sites are connected via a Virtual Private Network over Broadband and 35 sites are linked through NICNET Lease Lines.

State-Provided Connectivity: State governments contributed by connecting 56 sites in Punjab through the PAWAN network and 10 sites in Haryana through the SWAN network.

Technical Manpower: During the e-Courts Phase II Project, Technical Officials were deputed to this Court. Funds provided for Technical Manpower under the e-Courts Phase II Project were utilized for payment of salaries of the aforesaid employees.

Ongoing Phase III of eCourts Project at the High Court of Punjab & Haryana

For the Financial Year 2023-2024, under the e-Courts Phase III Project, the Hon'ble e-Committee, Supreme Court of India, provisioned funds for various hardware items including desktops, scanners, technical manpower, and capacity building. Specifically, funds were allocated for 1,654 desktops and 1,057 scanners. A considerable amount was provisioned for technical manpower and capacity building. Funds described above were used in the following matter:-

- **Scanners:-**1247 units of Scanners

were purchased out of the aforesaid funds.

- **Desktop:-**1828 units of All-in-One Computers were purchased out of the aforesaid funds.
- **Technical Manpower:-** During FY 2023-24, sufficient funds were already available with the Punjab and Haryana High Court to pay salaries of Technical Manpower deputed by the Punjab and Haryana High Court.
- **Capacity Building:-** Funds were transferred to Chandigarh Judicial Academy.

Best Practices (e-Initiatives) of the High Court of Punjab & Haryana

Digitization of Judicial Records in the High Court: The process of Scanning and Digitization in the Punjab and Haryana High Court was initially started in the year 2012 and was completed in the year 2018. As of date scanning of freshly instituted cases and of incremental filing is being done on 32 High-Speed Scanners installed in the filing section as well as in respective judicial branches. The scanning of Administrative files is also done by concerned branches at their own level.

Digitization of Judicial Records in District Judiciary: The scanning and digitization of judicial records are ongoing in all District Courts of Punjab, Haryana, and Chandigarh. Till 30.06.2024, approx. 50.66 crore pages of Judicial and Administrative

records have been scanned in District Courts. Scanning of fresh cases in all the District Courts has also been made mandatory w.e.f. 01.06.2022. Till 30.06.2024, approx. 4.38 crore pages of Judicial records of fresh cases have been scanned in District Courts.

Document Management Systems (DMS) upgradation for District Courts:- Document Management Systems (DMS) – Dspace has been upgraded from version 5.6 to 7. The DSpace 7 brings about significant enhancements, including an improved user interface, tightened security, and enhanced scalability. The updated version of DMS has been installed and implemented at all the District Courts in the States of Punjab, Haryana and U.T. Chandigarh.

e-Diary Module: e-DIARY, a case management system for the use of Advocates and government departments has been helping them in managing their cases through the website of the Punjab and Haryana High Court. They can view the e-case diary of all the cases filed by them and the cases in which they are representing one of the parties. They have also been provided with the facility to view all the cases fixed for various dates, at a glance. In order to maintain complete confidentiality, limited access to the system has been provided to the Advocates, after users' authentication. This facility has been extended to AG Offices, State Governments, and State Universities.

PHHC Mobile Application: The PHHC Mobile application, developed by the NIC High Court team, provides all the information

available on the website of the Punjab and Haryana High Court (phhc.gov.in), with the convenience of a mobile app.

Library Automation with book scanner and RFID system: The High Court Judges' Library houses approximately 1,77,526 books (including weeded-out and written-off books) and utilizes KOHA Library Automation Software for housekeeping operations. New arrivals of books and journals are regularly updated in the KOHA system. Following the Supreme Court's instructions, KOHA Library Management Software has been installed in all High Court Libraries. The library has also implemented RFID (Radio Frequency Identification) technology integrated with KOHA, which facilitates the automatic issuing and returning of books. Additionally, a Book Eye 4 (Basic)

scanner has been installed in the Judges' Library. This scanner is used for scanning books, gazettes, and prestigious projects involving rare or old books available in the library. Scanning is also done upon the request of the Hon'ble Judges of the Court.

Surety Information Management System: Surety Information Management System contains vital information like UIDAI Number, DOB, a real-time photograph of surety and verifier captured in the Court. This software has been integrated with Case Information System (CIS) resulting in the linkage of case details with surety details. This amalgamation will help in the identification of defaulters giving sureties at multiple places with bogus identities. It includes online verification and easy online record maintenance.

Online Recruitment: To enhance

transparency and efficiency, the recruitment process for High Court and District Court employees has transitioned to an online system. Candidates can register on the web portal, upload their photographs and documents, and pay the application fee online. Both the Computer Based Test (CBT) and the subjective paper examination are conducted online. The entire evaluation process is managed online, with the project being outsourced to Tata Consultancy Services.

Personnel Information System (PIS): The Personnel Information System (PIS) has been developed for judicial officers in Punjab, Haryana, and Chandigarh, allowing them to view their service-related records, including ACR, property details, leave records, transfer, and salary details. It offers comprehensive search queries and even provides

automated birthday greetings. This revised information covers the digitization efforts and various technological advancements in the judicial system, using simple English sentences and in the third person perspective.

E-Statement Software for District Courts: An e-Statement Software has been developed to help the High

Crystal Reports Software for CIS (CCR): CCR 3.0 is a Crystal Reports Software for CIS 3.0 which has many modules for generating reports from CIS 3.0 like as Peshi Register, undated/unregistered cases, Order uploaded and not uploaded reports, auto generated Cause list, Cause list between two dates, Unregistered Cases Report, RBT cases Report, undated Cases, engineering Module, Unregistered Cases, Allocation of the case, Disposal cases report, Total Pendency, Case type wise Pendency,

Courts access monthly statements and data from District Courts. This software is now operational in 19 District and Sessions Divisions and will be fully implemented in phases. The development of this software has saved huge amounts of paper by providing immediate access to data and has reduced the burden on the Court Staff.

Disposal Detail with final judgments/orders, Filing Counter Report Date wise etc.

Description of Modules in CCR:

- **Engineer Module:** Used for checking undated and unregistered cases.
- **Order Template:** CCR generates automatically ordered templates for each case in CIS.
- **Peshi Register:** Used for generating Peshi Register in CIS.
- **Undated Cases:** Used for checking undated cases with case details in CIS.

- **Unallocated Cases:** Used for generating unallocated cases in CIS.
- **Unregistered Cases:** Used for generating unregistered Cases with case details in CIS.
- **Transfer Cases:** Used for generating transfer cases court-wise in CIS.
- **Total Pendency:** Used for generating total pendency reports in CIS.
- **Filing Counter:** Used for generating reports of fresh cases in the filing Counter.

e-Custody Module: The e-Custody Module was launched in the year 2017 in the State of Haryana with the consultation of the High Court. This module helped to manage online custody certificates from different States, for the production of Courts, thus saving time and money for officials. It is presently implemented in the States of Haryana and Punjab.

e-Vetting: e-Vetting was launched

in the year 2017 in the State of Haryana, in consultation with the High Court. This module helped to facilitate officials concerned to get their reply or affidavit vetted from the Advocate General's office online. It eliminates the physical movement of files and manpower thereby saving huge resources and efforts.

LCR eCopy: The entire case record of District Courts is received in digital form, for appellate/revisional purposes thus, saving time and paper.

Digitized Agenda: Administrative files and agendas for Committee and Full Court meetings are digitized and circulated digitally at the High Court to enhance efficiency and reduce paper use.

Paperless Court in Punjab and Haryana High Court: The first step in setting up paperless courts was taken in the year 2014 when the

access to a DMS server through VPN was provided to Judges. During the Pandemic, the facility to access and download complete paper books was extended to advocates and Government Offices and Court proceedings were conducted through Video Conferencing (VC) using downloaded digital paper book data.

Online Mentioning Module:

During the COVID-19 lockdown, advocates could mention cases from their homes, and the case may be subsequently listed if approved. The mentioned cause list is generated and displayed on the website. Advocates have the option to upload case files, and Court staff can download them.

Android Mobile Application: A Mobile Application was developed during the COVID-19 pandemic for the court staff conducting VC wherein they have the facility to

check the VC Cause List. This application saves the contacts of concerned counsel with a single click and also forwards WhatsApp messages regarding VC meeting ID and calls to the concerned counsel about participation in Court hearings through VC.

Judge's Diary Module: The facility of e-Diary has been extended to all the Hon'ble Judges of Punjab and Haryana High Court wherein they can download paper books of all the cases without using VPN. It also facilitated Hon'ble Judges to deal with cases from camp offices digitally through VC.

Video conferencing and Hybrid mode of hearing: The Punjab and Haryana High Court and all District Courts in Punjab, Haryana, and U.T. Chandigarh has video conferencing facilities. Dedicated video conferencing rooms with IP facilities are available in all court

complexes. The Punjab and Haryana High Court approved the video conferencing rules on 12.12.2020, and these rules are now part of the High Court Rules and Orders. The High Court and District Courts use NICMEET, Webex, JIOMeet, and other free software for video conferencing. All courtrooms are now equipped with hybrid video conferencing solutions. This extensive use of video conferencing has resulted in significant cost savings, which would have otherwise been incurred for the physical production of undertrials and doctors in court.

Public Wi-Fi: Pursuant to the directions of the Supreme Court of India in the matter of *Sarvesh Mathur vs. The Registrar General, Punjab & Haryana High Court*, the work of implementation of free Public Wi-fi in the premises of the Punjab and Haryana High Court has been

completed and the same is running successfully.

e-Filing: The e-filing rules have been adopted and are now included in the High Court Rules and Orders. Since 23.02.2024, e-filing 3.0 has been implemented in the High Court, as well as in District Courts across Punjab, Haryana, and U.T. Chandigarh. In Punjab and Haryana High Court, e-filing is also compulsory for Learned Advocates and individuals representing themselves (Party-in-Person) in specific matters such as writ petitions related to the Land Revenue Act, tax matters, arbitration petitions under Section 11 of the Arbitration and Conciliation Act, commercial disputes, and writ petitions under the SARFAESI Act (Division Bench).

Adoption, implementation and utilization of FASTER: The FASTER system for receiving the

communication from Hon'ble Supreme Court has been implemented and rules have been incorporated in the High Court Rules and Orders in this regard. A nodal officer has been appointed, and communications are carried out through this secure platform, with separate login IDs for each district.

Interoperable Criminal Justice System (ICJS): ICJS has been implemented in the States of Punjab, Haryana, and U.T. Chandigarh. It aims to integrate the CCTNS System with eCourt, ePrison, eForensics, eProsecution, Fingerprint and Women & Child Department (WCD) systems for a seamless flow of information among these pillars of the Criminal Justice System to achieve "One Data Once Entry".

Virtual Courts: Virtual Courts have been launched at Faridabad and Chandigarh to deal with traffic

challan cases in the entire State of Haryana. It is aimed at eliminating the presence of litigants in the Court and adjudication of the case online. The process for implementation of Virtual Courts for the State of Punjab is under active consideration.

e-payment mechanism: An e-payment mechanism has been implemented in the High Court and the District Courts in the States of Punjab, Haryana and U.T. Chandigarh. Approximately Rs. 84.77 crores have been transacted through this mechanism. The ePay portal is integrated with the Online Receipts Portal, with Stock Holding Corporation of India Ltd. authorized for Punjab and Chandigarh, and e-GRAS for Haryana.

e-Sewa Kendra: e-Sewa Kendra has been working in the premises of the Punjab and Haryana High Court

Since July 2020 as one Judicial Assistant from the Court establishment has been deputed to provide information regarding various e-Court services to the advocates, litigants and the public. e-Sewa Kendra is working at 108 sites out of 123 Court Complexes. The Public Works Department (PWD) of Punjab and Haryana has been requested to provide cost estimates for setting up porta cabins for e-Sewa Kendra at 76 court complexes.

Telegram Channel: A Telegram Channel named “*Punjab & Haryana High Court*” has been created to disseminate information like cause lists, transfer and posting orders, recruitment notices, and results at <https://t.me/pbhrhighcourt>.

RTI Portal: An online RTI portal for the High Court and District Courts of Punjab, Haryana, and

YouTube Channel: A YouTube Channel of Punjab and Haryana High Court has been created under the name “*High Court of Punjab and Haryana—Official*” so that videos, webinars, inaugural functions, information material, streaming of oath ceremonies of Judges of the Punjab and Haryana High Court, Awareness and Training Videos etc. can be uploaded for the awareness of litigants and the general public. In this context, informative videos on various topics such as Paperless Court, Steps to access Case Information from the Website of Punjab and Haryana High Court, Steps to access Case Information from the Website of District Courts of Punjab, Haryana and U.T. Chandigarh, etc. have been uploaded on said channel.

Chandigarh has been launched to facilitate online RTI applications and payments. The portal was

launched by the Hon'ble Chief Justice on 21.09.2023.

Training: Under the aegis of e-Committee, Hon'ble Supreme Court of India, 15 Training Programmes have been conducted for the Judicial Officer Master Trainers, newly appointed Judicial Officers, District System Administrators, Court Staff, Advocate Master Trainers and Advocates in Coordination with Chandigarh Judicial Academy during the year 2022-2023 whereby 37,191 participants have attended the training. Furthermore, 07 ECT Training programmes are being organized for the stakeholders mentioned above from January to March, 2024. Training about various subject matters such as Readers Module, LibreOffice, Neutral Citation, e-Filing, Video

Conferencing, "Basic Computer training" GeM and related queries have been provided to the Officials of the Punjab and Haryana High Court. Judicial Officers from the States of Punjab, Haryana and UT Chandigarh have been also nominated for the training programs on "Cyber Crime and Cyber Law" being conducted by Central Detective Training Institute, Jaipur and Chandigarh.

Use of Artificial Intelligence Tools for Translation of Judgements:

Under the directives of the Supreme Court, 4,073 Supreme Court judgments have been translated into Punjabi using the AI tool SUVAS and other online tools. Additionally, approximately 9,356 Punjab and Haryana High Court judgments have been translated into Punjabi and Hindi and uploaded on the Court's website for wider legal literacy.

Number of Cases Dealt with (virtual hearings) on VC in High Courts and District Courts as on 31.12.2024

S. No.	High Court	High Courts	District Courts	Grand Total
1	Allahabad	246974	6151239	6398213
2	Andhra Pradesh	406000	1437307	1843307
3	Bombay	66425	207836	274261
4	Calcutta	162009	92562	254571
5	Chhattisgarh	104137	293320	397457
6	Delhi	322024	6066421	6388445
7	Gauhati – Arunachal Pradesh	2801	8317	11118
8	Gauhati – Assam	267010	483760	750770
9	Gauhati – Mizoram	4125	13268	17393
10	Gauhati - Nagaland	1194	915	2109
11	Gujarat	412020	217908	629928
12	Himachal Pradesh	184836	190180	375016
13	Jammu & Kashmir	262015	547531	809546
14	Jharkhand	222546	703246	925792
15	Karnataka	1259542	166361	1425903
16	Kerala	166375	634798	801173
17	Madhya Pradesh	679198	1038518	1717716
18	Madras	1485785	393383	1879168
19	Manipur	51882	16413	68295
20	Meghalaya	6014	58911	64925
21	Orissa	341244	317373	658617
22	Patna	277650	2845764	3123414
23	Punjab & Haryana	613578	2985626	3599204
24	Rajasthan	244052	224451	468503
25	Sikkim	698	16124	16822
26	Telangana	1265315	195018	1460333
27	Tripura	22393	37376	59769
28	Uttarakhand	88931	48404	137335
	Total	9166773	25392330	34559103

Status of Implementation of Rules of VC as on 31.12.2024

Sr. No.	High Court	Whether the Rules of Video Conferencing is implemented in High Court	Whether the Rules of Video Conferencing is implemented in District Courts
1	Allahabad	Yes	Yes
2	Andhra Pradesh	Yes	Yes
3	Bombay	Yes	Yes
4	Calcutta	Yes	Yes
5	Chhattisgarh	Yes	Yes
6	Delhi	Yes	Yes
7	Gauhati – Arunachal Pradesh	Yes	Yes
8	Gauhati – Assam	Yes	Yes
9	Gauhati – Mizoram	Yes	Yes
10	Gauhati - Nagaland	Yes	Yes
11	Gujarat	Yes	Yes
12	Himachal Pradesh	Yes	Yes
13	Jammu & Kashmir	Yes	Yes
14	Jharkhand	Yes	Yes
15	Karnataka	Yes	Yes
16	Kerala	Yes	Yes
17	Madhya Pradesh	Yes	Yes
18	Madras	Yes	Yes
19	Manipur	Yes	Yes
20	Meghalaya	Yes	Yes
21	Orissa	Yes	Yes
22	Patna	Yes	Yes
23	Punjab & Haryana	Yes	Yes
24	Rajasthan	Yes	Yes
25	Sikkim	Yes	Yes
26	Telangana	Yes	Yes
27	Tripura	Yes	Yes
28	Uttarakhand	Yes	Yes
	Implemented	28	28
	Not Implemented	0	0

Status of Implementation of Rules of e-Filing as on 31.12.2024

Sr. No.	High Court	Whether the Rules of e-Filing is implemented in High Court	Whether the Rules of e-Filing is implemented in District Courts
1	Allahabad	Yes	Yes
2	Andhra Pradesh	Yes	No
3	Bombay	Yes	Yes
4	Calcutta	Yes	Yes
5	Chhattisgarh	Yes	Yes
6	Delhi	Yes	Yes
7	Gauhati – Arunachal Pradesh	No	No
8	Gauhati – Assam	Yes	Yes
9	Gauhati – Mizoram	Yes	Yes
10	Gauhati - Nagaland	Yes	Yes
11	Gujarat	No	Yes
12	Himachal Pradesh	Yes	Yes
13	Jammu & Kashmir	Yes	Yes
14	Jharkhand	Yes	Yes
15	Karnataka	Yes	Yes
16	Kerala	Yes	Yes
17	Madhya Pradesh	Yes	Yes
18	Madras	Yes	Yes
19	Manipur	Yes	Yes
20	Meghalaya	Yes	Yes
21	Orissa	Yes	Yes
22	Patna	Yes	Yes
23	Punjab & Haryana	Yes	Yes
24	Rajasthan	No	No
25	Sikkim	Yes	Yes
26	Telangana	Yes	Yes
27	Tripura	Yes	Yes
28	Uttarakhand	Yes	Yes
	Implemented	25	25
	Not Implemented	3	3

Status of Implementation of e-Sewa Kendras as on 31.12.2024

Sr. No.	High Court	Whether the e-Sewa Kendra is implemented in HC	Functioning e-Sewa Kendras in High Courts (A)	Whether the e-Sewa Kendra is implemented in DC	Functioning e-Sewa Kendras in DC (B)	Total (A+B)
1	Allahabad	Yes	2	Yes	74	76
2	Andhra Pradesh	Yes	1	No	0	1
3	Bombay	Yes	3	Yes	40	43
4	Calcutta	Yes	1	Yes	8	9
5	Chhattisgarh	Yes	1	Yes	23	24
6	Delhi	Yes	1	Yes	13	14
7	Gauhati - Arunachal Pradesh	Yes	1	Yes	24	25
8	Gauhati - Assam	Yes	2	Yes	78	80
9	Gauhati - Mizoram	Yes	1	Yes	8	9
10	Gauhati - Nagaland	Yes	1	Yes	11	12
11	Gujarat	Yes	1	Yes	165	166
12	Himachal Pradesh	Yes	1	Yes	11	12
13	Jammu and Kashmir	Yes	1	Yes	9	10
14	Jharkhand	Yes	2	Yes	24	26
15	Karnataka	Yes	3	Yes	25	28
16	Kerala	Yes	1	Yes	161	162
17	Madhya Pradesh	Yes	3	Yes	103	106
18	Madras	Yes	2	Yes	300	302
19	Manipur	Yes	1	Yes	20	21
20	Meghalaya	Yes	1	Yes	15	16
21	Orissa	Yes	1	Yes	126	127
22	Patna	Yes	1	Yes	37	38
23	Punjab and Haryana	Yes	1	Yes	112	113
24	Rajasthan	Yes	2	Yes	1	3
25	Sikkim	Yes	1	Yes	9	10
26	Telangana	Yes	1	Yes	98	99
27	Tripura	Yes	1	Yes	15	16
28	Uttarakhand	Yes	1	Yes	30	31
	Implemented	28	39	27	1540	1579
	Not Implemented	0		1		

Status of Implementation of e-Payments as on 31.12.2024

Sr. No.	High Court	Whether the Court Fee Act is amended to enable to receive the e-Payments	Whether the e-Payments facility implemented
1	Allahabad	Yes	Yes
2	Andhra Pradesh	No	No
3	Bombay	Yes	Yes
4	Calcutta	Yes	Yes
5	Chhattisgarh	Yes	Yes
6	Delhi	No	Yes
7	Gauhati - Arunachal Pradesh	No	Yes
8	Gauhati - Assam	Yes	Yes
9	Gauhati - Mizoram	Yes	No
10	Gauhati - Nagaland	No	No
11	Gujarat	Yes	Yes
12	Himachal Pradesh	Yes	Yes
13	Jammu and Kashmir	No	No
14	Jharkhand	Yes	Yes
15	Karnataka	Yes	Yes
16	Kerala	Yes	Yes
17	Madhya Pradesh	Yes	Yes
18	Madras	Yes	Yes
19	Manipur	Yes	Yes
20	Meghalaya	Yes	Yes
21	Orissa	Yes	Yes
22	Patna	Yes	Yes
23	Punjab and Haryana	Yes	Yes
24	Rajasthan	Yes	Yes
25	Sikkim	Yes	Yes
26	Telangana	Yes	Yes
27	Tripura	Yes	Yes
28	Uttarakhand	Yes	Yes
	Implemented	23	24
	Not Implemented	5	4

Statistics of Virtual Courts-31.12.2024

S.No.	Establishment_name	Received	Proceeding Done	Contested	Paid Challans	Challan Amount
1	Assam Traffic Department	199034	199025	538	38668	24541702
2	Chhattisgarh Traffic Department	864	783	0	87	142300
3	Gujarat Traffic Department	2394939	2287487	3832	216105	167211616
4	Haryana Traffic Department	1997478	1898025	8271	119359	101695501
5	Himachal Pradesh Traffic Department	498549	359044	722	17399	27409153
6	Jammu Traffic Department	767279	658693	6019	130622	84405793
7	Karnataka Traffic Department	81135	81101	214	70777	664231790
8	Kashmir Traffic Department	1036614	1036291	136379	178014	99373765
9	Kerala (Police Department)	1996328	1993027	3641	173248	98441467
10	Kerala Transport Department	1159176	1153020	5470	166902	231518807
11	Madhya Pradesh Traffic Department	976744	716400	610	36275	33123200
12	Maharashtra Transport Department	56569	55108	20	2263	2979305
13	Manipur Virtual Court (Traffic)	671	149	0	4	2000
14	Manipur Virtual Court (Transport)	1433	338	0	12	109500
15	Meghalaya Traffic Department	755	723	0	49	40100
16	Notice Branch Delhi Traffic Department	21680708	21266235	105859	2151402	1543813306
17	Odisha Traffic Ctc-Bbsr Commissionerate	625564	571096	1056	40332	37980501
18	Rajasthan Traffic Department	53075	48224	3663	13154	9821120
19	Tamil Nadu Traffic Department	227674	181824	1617	109654	1022889350
20	Tripura Traffic Department	6391	6388	9	2699	608520
21	Uttar Pradesh Traffic Department	20813157	16125543	103369	1124994	631029941
22	Uttarakhand Traffic Department	47322	43753	210	3989	5175601
23	Uttarakhand Transport Department	24635	19920	80	1827	3015901
24	Virtual Court Chandigarh	724086	721493	3517	69337	66936011
25	Virtual Court Delhi (Traffic)	7689713	7385936	137951	1941521	1872050002
26	Virtual Court Gujarat (Transport)	302665	292118	1547	47991	185466755
27	West Bengal Traffic Department	275447	246232	2208	10518	5546202
	Total	63638005	57347976	526802	6667202	6919559209

Status of Installation of Justice Clock in High Courts

Sr. No.	High Court	No of Items for which funds were released	No. of Items Procured/ Purchased
1	Allahabad	2	2
2	Andhra Pradesh	1	1
3	Bombay	4	4
4	Calcutta	1	1
5	Chhattisgarh	1	1
6	Delhi	1	1
7	Gauhati (Arunachal Pradesh)	1	1
8	Gauhati (Assam)	1	1
9	Gauhati (Mizoram)	1	1
10	Gauhati (Nagaland)	1	1
11	Gujarat	1	1
12	Himachal Pradesh	1	1
13	Jammu & Kashmir	2	2
14	Jharkhand	1	1
15	Karnataka	3	3
16	Kerala	1	1
17	Madhya Pradesh	3	3
18	Madras	2	2
19	Manipur	1	1
20	Meghalaya	1	1
21	Orissa	1	1
22	Patna	1	1
23	Punjab & Haryana	1	1
24	Rajasthan	2	2
25	Sikkim	1	1
26	Telangana	1	1
27	Tripura	1	1
28	Uttarakhand	1	1
	Total	39	39

Status of Implementation of ICJS as on 31.12.2024

Sr. No.	High Court	Whether ICJS implemented
1	Allahabad	Yes
2	Andhra Pradesh	Yes
3	Bombay	Yes
4	Calcutta	Yes
5	Chhattisgarh	Yes
6	Delhi	Yes
7	Gauhati - Arunachal Pradesh	Yes
8	Gauhati - Assam	Yes
9	Gauhati - Mizoram	Yes
10	Gauhati - Nagaland	No
11	Gujarat	No
12	Himachal Pradesh	Yes
13	Jammu and Kashmir	Yes
14	Jharkhand	Yes
15	Karnataka	Yes
16	Kerala	Yes
17	Madhya Pradesh	Yes
18	Madras	Yes
19	Manipur	Yes
20	Meghalaya	Yes
21	Orissa	Yes
22	Patna	Yes
23	Punjab and Haryana	Yes
24	Rajasthan	Yes
25	Sikkim	Yes
26	Telangana	Yes
27	Tripura	Yes
28	Uttarakhand	Yes
	Implemented	26
	Not Implemented	2

E-Filing Total Count as on 31.12.2024

S.No.	State Name	High Court/ District Court	Total Cases Submitted		
			HC	DC	Total
1	Allahabad	District Court	*	9206	9206
2	Andhra Pradesh	High Court	16096	5	16101
3	Bombay	Both Court	320647	1403175	1723822
4	Calcutta	High Court	7795	1587	9382
5	Chhattisgarh	Both Court	583	441	1024
6	Delhi	District Court	*	1017610	1017610
7	Gauhati – Arunachal Pradesh	Both Court	0	0	0
8	Gauhati – Assam	Both Court	10693	16608	27301
9	Gauhati – Mizoram	Both Court	0	0	0
10	Gauhati - Nagaland	Both Court	0	0	0
11	Gujarat	High Court	63467	808	64275
12	Himachal Pradesh	Both Court	2528	87495	90023
13	Jammu & Kashmir	Both Court	28220	101810	130030
14	Jharkhand	Both Court	25	750	775
15	Karnataka	Both Court	3574	133208	136782
16	Kerala	District Court	*	851300	851300
17	Madhya Pradesh	District Court	*	816	816
18	Madras	Both Court	84039	1099139	1183178
19	Manipur	High Court	3633	6287	9920
20	Meghalaya	Both Court	1	1	2
21	Odisha	Both Court	17128	55215	72343
22	Patna	Both Court	577987	5542	583529
23	Punjab & Haryana	Both Court	39507	36719	76226
24	Rajasthan	Both Court	28217	3379	31596
25	Sikkim	Both Court	3614	5249	8863
26	Telangana	Both Court	7423	1165	8588
27	Tripura	Both Court	3929	11910	15839
28	Uttarakhand	Both Court	108	55248	55356
		Total	1219214	4904673	6123887

Status of Digitization of Court Records as on 31.12.2024

S.No.	Name of High Court	Number of pages digitized in the High Court in the current month	Total No. of pages digitized in High Court up to current month	District Courts(including Taluka Courts) under the concern HC	
				Number of pages digitized in DC in the current month	Total No. of pages digitised in DC up to current month
1	Allahabad	40,62,145	55,06,27,522	6,86,46,557	83,25,70,546
2	Andhra Pradesh	10,29,813	1,22,71,730	67,64,133	1,10,22,354
3	Bombay	48,54,628	2,15,01,673	39,519	39,519
4	Calcutta	7,58,846	4,74,73,312	0	0
5	Chhattisgarh	0	0	0	0
6	Delhi	4,19,921	22,86,51,142	13,53,994	10,54,93,207
7	Gauhati – Arunachal Pradesh	0	0	0	0
8	Gauhati – Assam	0	2,97,53,593	0	15,58,31,203
9	Gauhati – Mizoram*	14,638	7,38,377	22,490	12,44,784
10	Gauhati – Nagaland	0	0	0	0
11	Gujarat	31,605	4,64,676	9,638	9,638
12	Himachal Pradesh	1,00,640	71,42,331	0	0
13	Jammu & Kashmir	1,91,710	3,89,45,999	5,52,462	38,03,960
14	Jharkhand	9,33,424	1,22,38,203	4,67,211	65,50,240
15	Karnataka	22,31,965	2,40,51,405	31,60,881	2,97,36,827
16	Kerala	11,91,574	5,61,61,181	20,51,608	65,86,980
17	Madhya Pradesh	16,65,361	22,11,77,138	1,25,18,995	50,95,02,501
18	Madras	37,36,917	13,89,58,566	84,59,246	6,66,08,673
19	Manipur	80,826	50,87,586	87,098	46,64,621
20	Meghalaya	22,377	7,97,702	11,184	30,34,843
21	Orissa	11,35,111	4,28,23,709	36,84,804	10,97,46,629
22	Patna	70,357	2,26,61,127	0	0
23	Punjab & Haryana	15,93,149	27,07,79,414	0	50,66,96,188
24	Rajasthan	22,39,027	9,63,90,140	15,00,000	15,00,000
25	Sikkim	13,643	11,61,836	1,88,192	40,24,003
26	Telangana*	13,73,059	10,48,58,677	42,19,902	2,06,65,594
27	Tripura	2,76,799	58,47,825	0	6,19,005
28	Uttarakhand	3,50,000	1,60,50,000	50,000	50,200
	Total	2,83,77,535	1,95,66,14,864	11,37,87,914	2,38,00,01,515

e-Committee Outreach/ Training Programmes Conducted During January 2024 - December 2024

S.No	Dates of Programmes	Programme No.	Conducting Institute	Title of Programme	Participants	No. of Participants
1	15.01.2024-16.01.2024,	eCommittee (ECT_DAT_2024)	eCommittee, Supreme Court of India in coordination with Kerala Judicial Academy	Digital Accessibility Training For Visually Challenged court staff	Court Staff	25
2	17.01.2024-18.01.2024	eCommittee (ECT_DAT_2024)	eCommittee, Supreme Court of India in coordination with Kerala Judicial Academy	Digital Accessibility Training For Visually Challenged court staff	Court Staff	28
3	12.01.2024	ECT_4_2024	Rajasthan State Judicial Academy Jodhpur	Advocate/Advocate Clerk eCourts Programme at District Headquarters	Advocate/Advocate Clerk	631
4	19.01.2024-20.01.2024	eCommittee	Judicial Academy, Assam	e-Courts Phase III Regional Cluster Workshop	Judicial officers	34
5	10.01.2024	ECT_14_2024	JTRI, Allahabad, UP	Investigation in cyber crimes	Newly appointed HJS officers	50
6	27.01.2024	ECT_9_2024	JTRI, Allahabad, UP	Refresher programme for court staff through online mode	Court staff of district court to be nominated at District level	75
7	19.01.2024	ECT_6_2024	High Court of Andhra Pradesh	Training programme on digitization at high court level	High Court Digitization officials/Staffs/	110
8	20.01.2024	ECT_4_2024	District Courts level, Andhra Pradesh	Advocate/ Advocate Clerk eCourts Programme at District Headquarters	Advocate/ Advocate Clerk	757
9	11.01.2024 15.01.2024 16.01.2024	ECT_17_2024	West bengal judicial academy	ICT & eCourts Induction Programme for the newly recruited Civil Judges	Newly recruited Civil Judges, Junior Division	20
10	15.01.2024-16.01.2024	ECT_14_2024	West bengal judicial academy	Cyber Laws & Appreciation & Handling of Digital Evidence – Refresher Programme	Judicial Officers	20
11	29.01.2024-30.01.2024	ECT_9_2024	West bengal judicial academy	Refresher programme for Court Staff	Staff of District Judiciary	2660 views on 29.01.2024

						& 1126 views on 30.01.2024
12	13.01.2024	ECT_13_2024	Chhattisgarh State Judicial Academy	Computer Skill enhancement Programme- Level I & II	Judicial officers of District Judiciary (All cader)	46
13	20.01.2024	ECT_14_2024	Chhattisgarh State Judicial Academy	Cyber laws & Appreciation & Handling of Digital Evidence -Refresher Programme	Judicial Officers	108
14	22.01.2024 – 25.01.2024	ECT_17_2022	Delhi Judicial Academy	ICT & eCourts Induction Programme for the newly recruited Civil Judges	Newly recruited Civil Judge Junior Division	143
15	27.01.2024	ECT_04_2024	Madhya Pradesh State Judicial Academy	eCourts Programme for Advocates/Advocate Clerks of District Judiciary	Advocates/Advocate Clerks	2748 views
16	29.01.2024- 30.01.2024	ECT_9_2022	Delhi Judicial Academy	Refresher Programmer for Court Staff	Staff of District Judiciary	760
17	29.01.2024	ECT_8_2024	Assam Judicial Academy	Refresher programme for Court Staffs & N step Training	Administrative head, Nazarat, Process servers	460
18	30.01.2024	ECT_4_2024 & ECT_7_2024	Assam Judicial Academy	Ecourts Programme for Advocate/ Advocate Clerk	Advocate/ Advocate Clerk	130
19	30.01.2024 – 31.01.2024	ECT_8_2024	Himachal Pradesh Judicial Academy	Refresher programme for Court Staffs & N step Training	Administrative head, Nazarat , Process servers	24
20	06.01.2024	ECT_13_2024	Jharkhand Judicial Academy	Computer Skill enhancement programme Level I & II	District Judges	187
21	27.01.2024	ECT_13_2024	Jharkhand Judicial Academy	Computer Skill enhancement programme Level I & II	District Judges	205
22	08.01.2024	ECT_14_2024	Karnataka Judicial Academy	Cyber laws & Appreciation & Handling of Digital Evidence -Refresher Programme	Judicial Officers of Civil Judge Cadre	40
23	23.01.2024	ECT_14_2024	Karnataka Judicial Academy	Cyber laws & Appreciation & Handling of Digital Evidence -Refresher Programme	Judicial Officers of Civil Judge Cadre	30
24	29.01.2024 to 31.01.2024	ECT_14_2024	Karnataka Judicial Academy	Cyber laws & Appreciation & Handling of Digital Evidence -Refresher Programme	Judicial Officers of different cadre under state judiciary	30
25	20.01.2024	ECT_3_2024	Kerala Judicial Academy	Master Trainer Programme for New Master Trainers	for newly inducted Judicial Officer Master Trainers	8

26	30.01.2024	ECT_17_2024	Kerala Judicial Academy	ICT & e courts induction programme for newly recruited civil judges	for newly recruited civil judges junior division	36
27	19.01.2024	ECT_10_2024	Meghalaya State Judicial Academy	Programme for Technical staffs of High Court - Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, Lan connections, etc	Technical Staffs & NIC Coordinators at High court	11
28	29.01.2024	ECT_17_2024	Meghalaya State Judicial Academy	ICT & eCourts Induction Programme for the newly recruited Civil Judges	Newly recruited Civil Judge Junior Division	6
29	21.01.2024	ECT_8_2024	Regional Judicial Academy, Angul through Odisha Judicial Academy	Refresher programme for Court Staffs & N step Training	Administrative head, Nazarat, Process servers	100
30	27.01.2024	ECT_13_2024	Odisha Judicial Academy, Cuttack	Computer Skill enhancement Programme Level I & II	Judicial officers of District Judiciary (All cadre)	85
31	03.01.2024-12.01.2024 & 18.01.2024 – 30.01.2024	ECT_17_24	At District Headquarter through Chandigarh JA	ICT and E-Courts Induction Programme for the newly recruited Civil Judges	Newly recruited Civil Judge Jr. Division Haryana	105
32	20.01.2024 & 21.01.2024	ECT_17_2024	Telangana state judicial academy	ICT & e-Courts Induction Programme	Newly recruited Civil Judge Junior Division	37
33	23.01.2024	ECT_4_2024	Telangana state judicial academy	Advocate/ Advocate Clerk Ecourts Programme at District Headquarters	Advocate/ Advocate Clerk	85
34	24.01.2024	ECT_4_2024	Telangana state judicial academy	Advocate/ Advocate Clerk Ecourts Programme at District Headquarters	Advocate/ Advocate Clerk	75
35	24.01.2024	ECT_4_2024	Telangana state judicial academy	Advocate/ Advocate Clerk Ecourts Programme at District Headquarters	Advocate/ Advocate Clerk	85
36	24.01.2024	ECT_4_2024	Telangana state judicial academy	Advocate/ Advocate Clerk Ecourts Programme at District Headquarters	Advocate/ Advocate Clerk	53

37	27.01.2024 & 28.01.2024	ECT_18_2024	Telangana state judicial academy	ICT & e-Courts Induction Programme	Newly recruited Direct District Judges	12
38	21.01.2024	ECT_9_2024	Tripura Judicial Academy	Refresher programme for Court Staff	Staff of District Judiciary	100
39	23.01.2024	ECT_16_2024	Tripura Judicial Academy	Ecourts Programme at All-District Headquarters	All Judicial officers of the District	49
40	03.02.2024	ECT_07_2024	Madhya Pradesh State Judicial Academy	eCourts Programme for Advocates/Advocate Clerks of District Judiciary	Advocates/Advocate Clerks	2,387 views
41	08.02.2024-09.02.2024	eCommittee (ECT_DAT_2024)	eCommittee, Supreme Court of India in coordination with Karnataka Judicial Academy	Digital Accessibility Training For Visually Challenged court staff	Court Staff	14
42	12.02.2024-13.02.2024	eCommittee (ECT_DAT_2024)	eCommittee, Supreme Court of India in coordination with Karnataka Judicial Academy	Digital Accessibility Training For Visually Challenged court staff	Court Staff	15
43	15.02.2024	ECT_8_2024	Rajasthan State Judicial Academy Jodhpur	Refresher Programme for Court Staff & N Step Training	Court Staff	4058 views
44	08.02.2024	ECT_7_2024	Rajasthan State Judicial Academy Jodhpur	Advocate/Advocate Clerk eCourts Programme at Taluka/ Village	Advocate/Advocate Clerk	978 views
45	15.02.2024	ECT_10_2024	Sikkim Judicial Academy	Programme for Technical Staff of the Registry	Technical Staff of the Registry	219 views
46	09.02.2024	ECT_09_2024	Sikkim Judicial Academy	Refresher Course for staff of District Judiciary	Staff of District Judiciary	48 views
47	23.02.2024	ECT_04_2024	Sikkim Judicial Academy	eCourts Programme for Advocate/ Advocate Clerk	Advocate/ Advocate Clerk	48 views
48	15.02.2024-16.02.2024	eCommittee (ECT_DAT_2024)	eCommittee, Supreme Court of India in coordination with Karnataka Judicial Academy	Digital Accessibility Training For Visually Challenged court staff	Court Staff	20
49	19.02.2024-20.02.2024	eCommittee (ECT_DAT_2024)	eCommittee, Supreme Court of India in coordination with Karnataka Judicial Academy	Digital Accessibility Training For Visually Challenged court staff	Court Staff	22

50	22.02.2024-23.02.2024	eCommittee (ECT_DAT_2024)	eCommittee, Supreme Court of India in coordination with Karnataka Judicial Academy	Digital Accessibility Training For Visually Challenged court staff	Court Staff	20
51	26.02.2024-27.02.2024	eCommittee (ECT_DAT_2024)	eCommittee, Supreme Court of India in coordination with Karnataka Judicial Academy	Digital Accessibility Training For Visually Challenged court staff	Court Staff	19
52	29.02.2024-01.03.2024	eCommittee (ECT_DAT_2024)	eCommittee, Supreme Court of India in coordination with Karnataka Judicial Academy	Digital Accessibility Training For Visually Challenged court staff	Court Staff	23
53	08.02.2024	ECT_14_2024	JTRI, Allahabad, UP	Cyber laws and appreciation and handling of digital evidence	Newly promoted civil judges (SD)	55
54	22.02.2024	ECT_14_2024	JTRI, Allahabad, UP	Cyber laws and appreciation and handling of digital evidence	Newly promoted civil judges (SD)	45
55	16.02.2024	ECT_17_2024	Andhra Pradesh Judicial Academy	ICT & eCourts Induction Programme for the newly recruited Civil Judges	Newly recruited Civil Judge Junior Division	63
56	16.02.2024	ECT_18_2024	Andhra Pradesh Judicial Academy	ICT & eCourts Induction Programme for the newly recruited Direct District Judges	Newly recruited Direct District Judges	6
57	24.2.2024 & 25.2.2024	ECT_3_2024	Maharashtra Judicial Academy	Master Trainer Programme for New Master trainers	Nominated New Master trainers	60
58	20.02.2024, 27.02.2024 & 29.02.2024	ECT_17_2024	West bengal judicial academy	ICT & eCourts Induction Programme for the newly recruited Civil Judges	Newly recruited Civil Judges, Junior Division	14
59	17.02.2024	ECT_4_2024	Chhattisgarh State Judicial Academy	Advocate/ Advocate Clerk Ecourts Programme at District Headquarters	Advocate/ Advocate Clerk	50
60	17.02.2024	ECT_6_2024	Chhattisgarh State Judicial Academy	Training Programme on Digitization at High Court level	High Court Digitization officials/Staffs/	41

61	12.02.2024 – 13.02.2024	ECT_8_2022	DJA	Refresher Programme for Court Staffs & N Step Training	Administrative Heads, Nazarat, Process Servers	323
62	14.02.2024 – 15.02.2024	ECT_16_2022	DJA	E-courts Programme at All-District Headquarters	All Judicial Officers of the Districts	539
63	13.02.2024 & 23.02.2024	ECT_14_2024	Assam Judicial Academy	Refresher Programme on Cyber laws & Appreciation & Handling of Digital Evidence, Cyber-crime, Cyber etiquette and handling of social media	Judicial Officers	95
64	16.02.2024	ECT_16_2024	Assam Judicial Academy	Ecourts Programme at All-District Headquarters	All Judicial officers of the District	320
65	04.02.2024	ECT_7_2024	Gujarat state Judicial Academy	Advocate/ Advocate Clerk Ecourts Programme at Taluk /Village (once in 3 months)	Advocate/ Advocate Clerk	94
66	10.02.2024	ECT_11_2024	Gujarat state Judicial Academy	Programme for Technical staffs of District Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, Lan connections, etc	Technical Staffs/District System Administrator/ System Officers	10
67	13.02.2024	ECT_17_2024	Gujarat state Judicial Academy	ICT & eCourts Induction Programme for the newly recruited Civil Judges	Newly recruited Civil Judge Junior Division	13
68	16.02.2024- 17.02.2024	ECT_8_2024	Himachal Pradesh Judicial Academy	Refresher programme for Court Staffs & N step Training	Administrative head, Nazarat , Process servers	22
69	19.02.2024 – 20.02.2024	ECT_9_2024	Himachal Pradesh Judicial Academy	Refresher programme for Court Staff	Staff of District Judiciary	21
70	06.02.2024- 07.02.2024	ECT_18_2024	Jharkhand Judicial Academy	ICT and eCourt Induction Programme for the newly recruited Direct District Judges	District Judges	12
71	11.02.2024	ECT_13_2024	Jharkhand Judicial Academy	Computer Skill enhancement programme Level I & II	District Judges	12
72	03.02.2024	ECT_06_2024	Jharkhand Judicial Academy	Training Programme on Digitization at High Court Level	High Court staff	50

73	12.02.2024	ECT_14_2024	Karnataka Judicial Academy	Cyber laws & Appreciation & Handling of Digital Evidence -Refresher Programme	Judicial Officers of Punjab & Haryana state judiciary	43
74	27.02.2024	ECT_14_2024	Karnataka Judicial Academy	Cyber laws & Appreciation & Handling of Digital Evidence -Refresher Programme	Judicial Officers of Civil Judge Cadre	43
75	28.02.2024	ECT_14_2024	Karnataka Judicial Academy	Cyber laws & Appreciation & Handling of Digital Evidence -Refresher Programme	Staff of district judiciary	30
76	05.02.2024 & 06.02.2024	ECT_14_2024	Kerala Judicial Academy	Cyber laws & Appreciation & Handling of Digital Evidence -Refresher Programme	Judicial Officers	25
77	07.02.2024	ECT_3_2024	Kerala Judicial Academy	Master Trainer Programme for New Master Trainers	for newly inducted Judicial Officer Master Trainers	352
78	21.02.2024 to 28.02.2024	ECT_7_2024 & ECT_12_2024	Kerala Judicial Academy	eCourts programme/ computer skill enhancement programme	Advocate/ Advocate Clerk	1000
79	13.02.2024	ECT_4_2024	Meghalaya State Judicial Academy	Advocate/ Advocate Clerk Ecourts Programme at District Headquarters	Advocate/ Advocate Clerk	20
80	20.02.2024	ECT_4_2024	Meghalaya State Judicial Academy	Advocate/ Advocate Clerk Ecourts Programme at District Headquarters	Advocate/ Advocate Clerk	38
81	25.02.2024	ECT_7_2024	Regional Judicial Academy, Sambalpur through Odisha Judicial Academy	Advocate/ Advocate Clerk Ecourts Programme at Taluk /Village (once in 3 months)	Advocate/ Advocate Clerk	73
82	25.02.2024	ECT_9_2024	Regional Judicial Academy, Balasore through Odisha Judicial Academy	Refresher programme for Court Staff	Staff of District Judiciary	98
83	28.02.2024	ECT_14_2024	Telangana state judicial academy	Cyber laws & Appreciation & Handling of Digital Evidence-Refresher Programme	Judicial officers (Professional advancements course for recently promoted district judges)	17
84	11.02.2024	ECT_8_2024	Tripura Judicial Academy	Refresher programme for Court Staffs & N step Training	Administrative head, Nazarat , Process servers	102

85	08.02.2024	ECT_10_2024	Tripura Judicial Academy	Programme for Technical staffs of High Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, LAN connections etc	Technical Staffs/NIC coordinators at HC	29
86	09.02.2024	ECT_11_2024	Tripura Judicial Academy	Programme for Technical staffs of District Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, Lan connections, etc	Technical Staffs/District System Administrator/ System Officers	30
87	25.02.2024	ECT_14_2024	Tripura Judicial Academy	Cyber laws & Appreciation & Handling of Digital Evidence -Refresher Programme	Judicial Officers	35
88	04.03.2024- 05.03.2024	eCommittee (ECT_DAT_2024)	eCommittee, Supreme Court of India in coordination with Karnataka Judicial Academy	Digital Accessibility Training For Visually Challenged court staff	Court Staff	24
89	11.03.2024- 12.03.2024	eCommittee (ECT_DAT_2024)	eCommittee, Supreme Court of India in coordination with Karnataka Judicial Academy	Digital Accessibility Training For Visually Challenged court staff	Court Staff	22
90	14.03.2024- 15.03.2024	eCommittee (ECT_DAT_2024)	eCommittee, Supreme Court of India in coordination with Karnataka Judicial Academy	Digital Accessibility Training For Visually Challenged court staff	Court Staff	17
91	18.03.2024- 19.03.2024	eCommittee (ECT_DAT_2024)	eCommittee, Supreme Court of India in coordination with Karnataka Judicial Academy	Digital Accessibility Training For Visually Challenged court staff	Court Staff	21
92	04.03.2024- 05.03.2029	ECT_17_2024	JTRI, Allahabad, UP	ICT & eCourts induction programme for the newly recruited civil judge	Newly recruited officers of Civil Judges (Junior Division)	113

93	3.3.2024	ECT_5_2024	Maharashtra Judicial Academy	Programme for Court Managers & Administrative Head Staffs of District Judiciary	Administrative Head staff & Court Managers from every District	80
94	16.3.2024	ECT_11_2024	Maharashtra Judicial Academy	Programme for Technical staffs of District Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, Lan connections, etc	Technical Staffs/District System Administrator/ System Officers	50
95	17.3.2024	ECT_15_2024	Maharashtra Judicial Academy	Refresher programme for Registry Staffs of High Courts	High Court Staffs	100
96	23.3.2024	ECT_14_2024	Maharashtra Judicial Academy	Cyber laws & Appreciation & Handling of Digital Evidence -Refresher Programme	Judicial Officers	70
97	21.03.2024	ECT_14_2024	West bengal judicial academy	Cyber Laws & Appreciation & Handling of Digital Evidence – Refresher Programme	Judicial Officers	14
98	27.03.2024	ECT_5_2024	West bengal judicial academy	Programme for Court Managers & Administrative Head Staffs of District Judiciary	Administrative Head staff & Court Managers from every District	853 views
99	16.03.2024	ECT_7_2024	Chhattisgarh State Judicial Academy	Advocate/ Advocate Clerk Ecourts Programme at Taluk /Village (once in 3 months)	Advocate/ Advocate Clerk	46
100	16.03.2024	ECT_9_2024	Chhattisgarh State Judicial Academy	Refresher programme for Court Staff	Staff of District Judiciary	42
101	01.03.2024 – 02.03.2024	ECT_13_2022	DJA	Computer Skill enhancement Programme-Level I & II	Judicial Officers of District Judiciary (All Cadre)	524
102	04.03.2024 – 05.03.2024	ECT_11_2022	DJA	Programme for technical staff of District Courts – Hardware and Software maintenance, Data Replication, Data Monitoring, VC Equipment, LAN Connection, etc.	Technical Staffs / District System Administrator/ System Officers	43
103	11.03.2024	ECT_11_2024	Assam Judicial Academy	Programme for Technical staff of District Courts on Cyber-crime, Cyber etiquette and handling of social media,	Systems Officers/ Systems Assistant/ Technical Staffs of	52

				Hardware & software maintenance, Networks etc.	District Courts	
104	15.03.2024		Assam Judicial Academy	Refresher Programme for ECT Master Trainer	Master trainer Judicial Officers, Advocates, Systems officers/ Systems Assistants	119
105	16.03.2024	ECT_15_2024	Assam Judicial Academy	Refresher programme for staff of the registry of High Courts	High Court Staffs	25
106	23.03.2024		Assam Judicial Academy	Awareness programme on ICT for LADCs and panel lawyers of Assam	for LADCs and panel lawyers of Assam	269
107	27.03.2024	ECT_9_2024	Assam Judicial Academy	Refresher programme for Court Staffs	For the staff of district court of Nagaland, Mizoram & Arunachal Pradesh	89
108	27.03.2024	-	Assam Judicial Academy	Awareness programme on eCourt services for computer typist of the district court of Kamrup	-	49
109	28.03.2024	-	Assam Judicial Academy	Awareness programme on eCourt services for Stenographer of the district court of Kamrup	-	44
110	23.03.2024 – 31.03.2024	ECT_8_2024	Gujarat state Judicial Academy	Refresher programme for Court Staffs & N step Training	Administrative head, Nazarat , Process servers	754
111	01.03.2024-02.03.2024	ECT_8_2024	Himachal Pradesh Judicial Academy	Refresher programme for Court Staffs & N step Training	Administrative head, Nazarat , Process servers	32
112	04.03.2024 – 05.03.2024	ECT_9_2024	Himachal Pradesh Judicial Academy	Refresher programme for Court Staff	Staff of District Judiciary	30
113	16.03.2024	ECT_6_2024	Himachal Pradesh Judicial Academy	Training Programme on Digitization at High Court level	High Court Digitization officials/Staffs/	85
114	17.03.2024	ECT_9_2024	Jharkhand Judicial Academy	Refresher programme for Court Staff	Staff of District Judiciary	419
115	21.03.2024	ECT_4_2024	Jharkhand Judicial Academy	one day programme for advocate/advocate clerk	Advocate/ Advocate clerk	93

				ecourts programme at district headquarters		
116	25.03.2024	ECT_13_2024	Kerala Judicial Academy	Computer skill enhancement programme level I & II	Judicial officers of district judiciary	29
117	23.03.2024	ECT_10_2024	Kerala Judicial Academy	Programme for Technical staffs of High Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, LAN connections etc	Technical Staffs/NIC coordinators at HC	16
118	23.03.2024	ECT_11_2024	Kerala Judicial Academy	Programme for Technical staffs of District Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, LAN connections etc	Technical Staffs/District System Administrator/ System Officers	112
119	07.03.2024	ECT_17_2024	Kerala Judicial Academy	Inauguration of the Induction Training of Civil Judge	Junior Division Civil Judge	5520 views
120	21.03.2024	ECT_18_2024	Kerala Judicial Academy	ICT & eCourts induction programme for the newly recruited direct district judges	newly recruited direct district judges	4
121	07.03.2024	ECT_11_2024	Meghalaya State Judicial Academy	Programme for Technical staffs of District Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, Lan connections, etc	Technical Staffs/District System Administrator/ System Officers	6
122	16.03.2024	ECT_13_2024	Meghalaya State Judicial Academy	Computer Skill enhancement Programme- Level I & II	Judicial officers of District Judiciary (All cader)	25
123	03.03.2024	ECT_7_2024	Regional Judicial Academy, Koraput at Jeypore through Odisha Judicial Academy	Advocate/ Advocate Clerk Ecourts Programme at Taluk / Village (once in 3 months)	Advocate/ Advocate Clerk	76
124	03.03.2024	ECT_16_2024	Regional Judicial Academy, Ganjam at Berhampur through	Ecourts Programme at All-District Headquarters	All Judicial officers of the District	66

			Odisha Judicial Academy			
125	24.03.2024	ECT_7_2024	Regional Judicial Academy, Sambalpur through Odisha Judicial Academy	Advocate/ Advocate Clerk Ecourts Programme at Taluk /Village (once in 3 months)	Advocate/ Advocate Clerk	85
126	24.03.2024	ECT_9_2024	Regional Judicial Academy, Balasore through Odisha Judicial Academy	Refresher programme for Court Staff	Staff of District Judiciary	494
127	08.03.2024	ECT_12_2024	Sikkim Judicial Academy	Computer Skill enhancement programme —level I & II	Advocates and novice advocates	25
128	08.03.2024	ECT_12_2024	Sikkim Judicial Academy	Cyber Laws & appreciation and Handling of Digital Evidence	Public prosecutors, assistant public prosecutors and government advocates	8
129	16.03.2024	ECT_17_2024	Sikkim Judicial Academy	ICT & eCourts induction programme for the newly recruited Civil Judges	New Recruited Civil Judge Junior Division.	3
130	26.03.2024	ECT_6_2024	Sikkim Judicial Academy	Training programme on scanning and digitization of records	Staff members of district judiciary	56
131	14.03.2024 & 15.03.2024	ECT_9_2024	Telangana state judicial academy	Refresher programme for court staff of City Civil Court and Medchal-Malkajgiri Districts	Staff of District Judiciary	85
132	23.03.2024	ECT_8_2024	Telangana state judicial academy	Refresher programme for court staff & NSTEP training	Administrative head, Nazarat, Process servers of Nalgonda Cluster (Nalgonda, Bhuvanagiri & Suryapet)	71
133	23.03.2024	ECT_8_2024	Telangana state judicial academy	Refresher programme for court staff & NSTEP training	Administrative head, Nazarat, Process servers of Nalgonda Cluster (Nalgonda, Bhuvanagiri & Suryapet)	77

134	23.03.2024	ECT_5_2024	Telangana state judicial academy	Programme for court managers & Administrative head staffs of District Judiciary	Administrative head staff & court managers from every district	48
135	30.03.2024	ECT_8_2024	Khammam, Telangana	Refresher programme for court staff & NSTEP training	Administrative head, Nazarat, Process servers of Nalgonda Cluster (Nalgonda, Bhuvanagiri & Suryapet)	60
136	30.03.2024	ECT_8_2024	Warangal, Telangana	Refresher programme for court staff & NSTEP training	Administrative head, Nazarat, Process servers of Nalgonda Cluster (Nalgonda, Bhuvanagiri & Suryapet)	80
137	30.03.2024	ECT_9_2024	Telangana state judicial academy	Refresher programme for court staff of all Districts	Staff of District Judiciary	197
138	06.03.2024	ECT_16_2024	Rajasthan State Judicial Academy Jodhpur	eCourt Programme at All District Headquarters	Judicial Officers of all District of Rajasthan	3048 views
139	31.03.2024	ECT_13_2024	Tripura Judicial Academy	Computer Skill enhancement Programme- Level I & II	Judicial officers of District Judiciary (All cader)	25
140	06.04.2024	ECT_6_2024	Training conducted by the High Court of Meghalaya	Digitisation of case records	Staff of High Court and District Courts & Sub-divisional courts	70
141	16.04.2024	ECT_08_2024	Sikkim Judicial Academy	Refresher Programme and N-Step Training for Administrative Heads, Nazirs, Process Servers and Prosecution Staff	Administrative Heads, Nazirs, Process Servers and Prosecution Staff	65 views
142	19.04.2024	ECT_08_2024	West Bengal Judicial Academy	Refresher program for Court Staff & N step Training	Court Staff	2456 views
143	10.04.2024	ECT_8_2024	High Court of Meghalaya	NSTEP	Staff of District Court, East Khasi Hills, Shillong	23

144	10.04.2024	ECT_9_2024	High Court of Meghalaya	Refresher programme for court staff	Staff of District Court, East Khasi Hills, Shillong	23
145	27.04.2024	ECT_8_2024	High Court of Meghalaya	NSTEP	Staff of District Court, East Jaintia Hills, Khliehriat	8
146	27.04.2024	ECT_8_2024	High Court of Meghalaya	NSTEP	Staff of District Court, West Jaintia Hills, Jowai	8
147	27.04.2024	ECT_9_2024	High Court of Meghalaya	Refresher programme for court staff	Staff of District Court, East Jaintia Hills, Khliehriat	8
148	27.04.2024	ECT_9_2024	High Court of Meghalaya	Refresher programme for court staff	Staff of District Court, West Jaintia Hills, Jowai	8
149	01.04.2024 to 30.04.2024	ECT_6_2024	High Court of Madras in coordination with the Tamil Nadu State Judicial Academy, Chennai	Training on scanning and digitisation processes	District Judiciary Staff	855
150	08.04.2024 and 09.04.2024	ECT_16_2024	High Court of Kerala	e-Office training	All Ministerial Staff in the Judicial District of Palakkad	297
151	11.04.2024	ECT_16_2024	High Court of Kerala	refresher training on e-Office	All Ministerial Staff in the Judicial District of Kalpetta	161
152	22.04.2024	ECT_16_2024	High Court of Kerala	refresher training on e-Office	Judicial Officers in the Palakkad District	34
153	20.04.2024	ECT_9_2024	Bihar Judicial Academy	Features with basic commands of CIS, UBUNTU Desktop/Server, JOAMS, Online Data Entry, Progress of Old Cases, DPR/MPR	System Officers and System Assistants of the Judgeships	74
154	29.04.2024	ECT_12_2024	Rajasthan State Judicial Academy Jodhpur	Computer Skill Enhancement Programme- Level-I	Advocate/Advocate Clerk	821 views
155	31.05.2024 & 01.06.2024	eCommittee	Jammu and Kashmir Judicial Academy	e-Courts Phase III Regional Cluster Workshop	Judicial officers	36
156	18.05.2024	ECT_14_2024	Odisha Judicial Academy	Induction Training programme for newly recruited Civil judges (Jr.	Civil judges (Jr. Division) on	54

				Division) on Probation of 2022 Batch	Probation of 2022 Batch	
157	15.05.2024 & 16.05.2024	ECT_3_2024	Delhi Judicial Academy	Master Trainer Programme for New Master trainers	Nominated New Master trainers	10
158	22.05.2024	ECT_03_2024	Sikkim Judicial Academy	Programme for Master Trainers/ New Master Trainers and Potential Master Trainers	Master Trainers/ New Master Trainers and Potential Master Trainers	124 views
159	24.05.2024	ECT_04_2024	Sikkim Judicial Academy	Advocate/Advocate Clerk eCourts Programme	Advocate/Advocate Clerk	262 views
160	29.05.2024	ECT_4_2024	Delhi Judicial Academy	Advocate/ Advocate Clerk ECourts Programme At District Headquarters	Advocate/ Advocate Clerk	125
161	03.05.2024	ECT-8-2024	High Court of Meghalaya	NSTEP	Staffs of District & Sessions Court, Resubelpara & Williamnagar	13
162	03.05.2024	ECT-9-2024	High Court of Meghalaya	Refresher programme for court staff	Staffs of District & Sessions Court, Resubelpara & Williamnagar	13
163	11.05.2024	ECT-8-2024	High Court of Meghalaya	NSTEP	Staffs of District & Sessions Court, Mawkyrwat, Nongstoin & Mairang	22
164	11.05.2024	ECT-9-2024	High Court of Meghalaya	Refresher programme for court staff	Staffs of District & Sessions Court, Mawkyrwat, Nongstoin & Mairang	22
165	11.05.2024	ECT_8_2024	Rajasthan State Judicial Academy Jodhpur	Online Refresher Training Programme for court Staff and N Step Training	Administrative Head, Nazarat, Process Servers of District Judiciary	4322 views
166	22.05.2024	ECT-9-2024	High Court of Meghalaya	CIS Periphery Modules, NSTEP, Copying Module	Staffs of all District & Sub-divisional Court	40

167	27.05.2024	ECT_8_2024	High Court of Meghalaya	NSTEP	Staffs of District & Sessions Court, Khliehriat & Jowai	17
168	28.05.2024	ECT_7_2024	Rajasthan State Judicial Academy Jodhpur	Online Refresher Training Programme Advocates and Advocates Clerk	Advocates and Advocates Clerk	787 views
169	22.06.2024	ECT_5_2024	Odisha Judicial Academy	ECT Phase-III Capacity Building Training programme for Administrative Head Staff & Court Manager	Administrative Head Staff & Court Manager	58
170	04.06.2024	ECT_5_2024	Delhi Judicial Academy	Programme for Court Managers & Administrative Head Staffs of District Judiciary	Administrative Head staff & Court Managers from every District	245
171	18.06.2024 & 19.06.2024	ECT_14_2024	West Bengal Judicial Academy	Cyber Laws and Appreciation & Handling of Digital Evidence"	Newly promoted Civil Judge (Senior Division) Officers	39
172	10.06.2024, 11.06.2024 & 12.06.2024	ECT_13_2024	West Bengal Judicial Academy	Computer Skill Enhancement Programme	Newly promoted Civil Judge (Senior Division) Officers	39
173	01.06.2024	ECT_17_2024	Kerala Judicial Academy	ICT & e Courts Induction programme	[ICT & e Courts Induction programme for newly recruited Civil Judges (Jr.Div.) –Phase I	50
174	07.06.2024	ECT_6_2024	Sikkim Judicial Academy	e-Courts Programme on Digitization of case records for Officers and Staff Members	Officers and Staff Members	277 views
175	07.06.2024	ECT_16_2024	High Court of Meghalaya	Live Streaming of Court Proceedings	staff of all district and sub-divisional courts	70
176	15.06.2024	ECT_05_2024	Sikkim Judicial Academy	e-Courts Programme for Administrative Head/ Court Managers and Staff Members of District Judiciary	Administrative Head/ Court Managers and Staff Members of District Judiciary	106 views
177	14.06.2024	ECT_4_2024	High Court of Meghalaya	eCourts Programme at district headquarters	advocates and advocate clerks	48

178	28.06.2024	ECT_4_2024	High Court of Meghalaya	eCourts Programme at district headquarters	training for advocates and advocate clerks	32
179	27.06.2024	ECT_12_2024	Rajasthan State Judicial Academy Jodhpur	Level-I Computer Skill Enhancement Programme Advocates & Advocate Clerks	Advocates & Advocate Clerks	909 views
180	11.06.2024	ECT_4_2024	High Court of Rajasthan	eCourts Programme at district headquarters (CIS 1.0)	Officials including Assistant Registrars/ Court Masters working as Stamp Reporters	40
181	29.06.2024	ECT_4_2024	Bihar Judicial Academy	Features of CIS	Judicial Officer	14
182	01.01.2024 - 30.06.2024	ECT_7_2024	Madras High Court	Training Programmes on e-Filing	Judicial Officers, Advocates and Staff Members in the District Judiciary	19475
183	15.06.2024	ECT_7_2024	Kerala High Court	IT Training	Court Officers	35
184	23-06-2024	ECT_7_2024/ ECT_12_2024	Chhattisgarh State Judicial Academy	Advocate & Advocate Clerks	eCourts programme/ computer skill enhancement programme	48
185	02-07-2024-05-07-2024	eCommittee (ECT_DAT_2024)	eCommittee, Supreme Court of India in coordination with Karnataka Judicial Academy	Digital Accessibility Training For Visually Challenged court staff	Court Staff	19
186	03.08.2024	ECT_09_2024	Sikkim Judicial Academy	Refresher Programme for Officers and Staff Members of District Judiciary	Officers and Staff Members of District Judiciary	507 views
187	05-07-2024-06-07-2024	eCommittee (ECT_DAT_2024)	eCommittee, Supreme Court of India in coordination with Karnataka Judicial Academy	Digital Accessibility Training For Visually Challenged court staff	Court Staff	20
188	27.07.2024 - 28.07.2024	eCommittee	Gujarat state Judicial Academy	e-Courts Phase III Regional Cluster Workshop	Judicial officers	121
189	20.07.2024	ECT_7_2024	Tripura Judicial Academy	Ecourt Programme at Taluka / Village)	Advocate / Advocate Clerk	46
190	14.07.2024	ECT-4-2024	Tripura Judicial Academy	eCourts Programme at district headquarters	Advocate & Advocate Clerks	50

191	28.07.2024	ECT_6_2024	Tripura Judicial Academy	Training Programme on Digitization at High Court Level.	High Court Digitization Officials/ Staffs	35
192	14.07.2024	ECT_7_2024/ ECT_12_2024	Chhattisgarh State Judicial Academy	eCourts programme/ computer skill enhancement programme	Advocate & Advocate Clerks	37
193	07.07.2024	ECT_8_2024	Uttarakhand Judicial And Legal Academy, Bhowali, District Nainital	Refresher Programme for Court Staffs & N Step Training for Administrative head, Nazarat Employees, Process Server and other Class-III Employees	Court Staffs, Administrative head, Nazarat Employees, Process Server and other Class-III Employees	100
194	27.07.2024	ECT_07_2024	Madhya Pradesh State Judicial Academy	eCourts Programme for Advocates/Advocate Clerks of District Judiciary	Advocates/Advocate Clerks of District Judiciary	3,373 views
195	12.07.2024	ECT_08_2024	Sikkim Judicial Academy	eCourts Programme for Administrative Heads, Nazarat and Process Servers	Administrative Heads, Nazarat and Process Servers	61 views
196	15.07.2024	-	Rajasthan High Court Jaipur Bench	VC Hearings through CISCO Webex	hands-on training was imparted by Technical Team to Court Staff	13
197	31.07.2024	ECT_18_2024	WBJA	ICT & eCourts Induction Programme for the newly recruited Direct District Judges	Newly recruited Direct District Judges	39
198	July	-	Orissa High Court	Training on "Standard Operating Procedure (SOP) for creating Accessible Court documents	Civil Court Staff	214
199	20.07.2024	ECT_07_2024	Sikkim Judicial Academy	eCourts Programme for Bar Members and Clerks	Bar Members and Clerks	94 views
200	27.07.2024	Despatch of judgments and communications to Courts in the District Judiciary - Training No. 1	High Court of Kerala	A demo session for explaining the workflow for despatch of judgments and communications to Courts in District Judiciary	Officials of the Despatch Section, Filing Section (Petitions) and all Judicial Sections	57
201	27.07.2024	ECT_14_2024	Chandigarh Judicial Academy	Cyber Laws and Appreciation & Handling of Digital Evidence"	Judicial Officers	83

202	13.07.2024	ECT_14_2024	Chandigarh Judicial Academy	Cyber Laws and Appreciation & Handling of Digital Evidence"	Judicial Officers	44
203	25.07.2024 & 26.07.2024	-	Delhi High Court	Digital Signature Training	For all the Stenographers	346
204	24.07.2024	ECT_07_2024	Delhi High Court	E-Courts Training Programme	Advocates & Advocate Clerks	21
205	03.08.2024	ECT_04_2024	Madhya Pradesh State Judicial Academy	eCourts Programme for Advocates/Advocate Clerks of District Judiciary	Advocates/Advocate Clerks of District Judiciary	1,439 views
206	04.08.2024	ECT_12_2024	Uttarakhand Judicial And Legal Academy, Bhowali, District Nainital	Computer Skill enhancement Programme-Level I & II for Advocates/Advocate Clerk at District- Pithoragarh under E-Committee Special Drive & Outreach Programme	Advocates/Advocate Clerk	51
207	01-08-2024 / 02-08-2024	ECT_18_2024	WBJA	ICT & eCourts Induction Programme for the newly recruited Direct District Judges	Newly recruited Direct District Judges	39
208	05-08-2024/ 07-08-2024	ECT_14_2024	WBJA	Cyber Laws and Appreciation & Handling of Digital Evidence"	Newly promoted District Judge (Entry Level) Officers	39
209	17-08-2024	ECT_07_2024	Tripura Judicial Academy	Advocate/ Advocate Clerk E-Courts Programme at Taluka/Village	Advocate & Advocate Clerks	51
210	19-08-2024	ECT_17_2024	Tripura Judicial Academy	ICT & eCourts Induction Programme for the newly recruited Civil Judges	newly recruited Civil Judges	16
211	24-08-2024	ECT_5_2024	Tripura Judicial Academy	Programme for Court Managers and Administrative Head Staff of District Judiciary	Court Staff from the rank of Senior Sheristadar/ Sheristadar, OS, Head Clerk and Staff engaged in CIS Data Entry	47
212	16.08.2024	ECT_10_2024	Sikkim Judicial Academy	eCourts Programme for Technical Staff	Technical Staff	105 views
213	24-08-2024	ECT_14_2024	Chandigarh Judicial Academy	CYBER LAWS AND APPRECIATION AND	Judicial Officers	86

				HANDLING OF DIGITAL EVIDENCE		
214	11.08.24	ECT_15_2024	Judicial Academy Jharkhand	Refresher programme for Registry Staffs of High Courts	High Court Staffs	60
215	17-08-2024	ECT_07_2024	Tripura Judicial Academy	Advocate/ Advocate Clerk E-Courts Programme at Taluka/Village	Advocate & Advocate Clerks	48
216	17-8-2024	ECT_8_2024	High Court of Meghalaya	Refresher Programme & NSTEP Training for court staff	Staffs of District Council Court KHADC Shillong JHADC Jowai, GHADC Tura	25
217	17-8-2024	ECT_9_2024	High Court of Meghalaya	Refresher programme for court staff through online mode	Court staff of district court to be nominated at District level	25
218	17-8-2024	ECT_13_2024	High Court of Meghalaya	Computer Skill enhancement Programme- Level I & II	Judicial officers of District Judiciary (All cader)	13
219	25-8-2024	ECT_12_2024	Chhattisgarh State Judicial Academy(District Court Durg)	Computer Skill enhancement Programme-Level I & II for Advocates/Advocate Clerk at District- Pithoragarh under E-Committee Special Drive & Outreach Programme	Advocates/Advocate Clerk	38
220	04-08-2024	ECT_13_2024	Chhattisgarh State Judicial Academy	Computer Skill enhancement Programme- Level I & II	Judicial officers of District Judiciary (All cader)	68
221	04-08-2024	ECT_16_2024	Chhattisgarh State Judicial Academy	Live Streaming of Court Proceedings	staff of all district and sub-divisional courts	68
222	25-8-2024	ECT_07_2024	Chhattisgarh State Judicial Academy	Advocate/ Advocate Clerk E-Courts Programme at Taluka/Village	Advocate & Advocate Clerks	12
223	23.08.2024	ECT_11_2024	Sikkim Judicial Academy	eCourts Programme for Technical Staff & Officers of District Judiciary	Technical Staff & Officers of District Judiciary	130 views
224	25-8-2024	ECT_12_2024	Chhattisgarh State Judicial Academy(District Court Dhamtri)	Computer Skill enhancement Programme-Level I & II for Advocates/Advocate Clerk at District- Pithoragarh under	Advocates/Advocate Clerk	29

				E-Committee Special Drive & Outreach Programme		
225	08-09-2024	ECT_8_2024	Tripura Judicial Academy	Refresher Programme for Court Staffs & N Step Training for Administrative head, Nazarat Employees, Process Server and other Class-III Employees	Court Staffs, Administrative head, Nazarat Employees, Process Server and other Class-III Employees	62
226	28-09-2024	ECT_14_2024	Chandigarh State Judicial Academy	Cyber Laws and Appreciation & Handling of Digital Evidence"	Judicial Officers	67
227	28-09-2024	ECT_9_2024	Chandigarh State Judicial Academy	Refresher programme for court staff through online mode	Court staff of district court to be nominated at District level	6082
228	29-09-2024	ECT_6_2024	Uttarakhand Judicial And Legal Academy, Bhowali, District Nainital	Training Programme on Digitization at High Court Level	High Court Digitization Officials/ Staffs	52
229	14-09-2024	ECT_6_2024	Chandigarh State Judicial Academy	Training Programme on Digitization at High Court Level	High Court Digitization Officials/ Staffs	40
230	08.09.2024	ECT_12_2024	Uttarakhand Judicial And Legal Academy, Bhowali, District Nainital	Computer Skill enhancement Programme-Level I & II for Advocates/Advocate Clerk at Rishikesh, District- Dehradun under E-Committee Special Derive & Outreach Programme	for Advocates/Advocate Clerk	62
231	13-9-2024	ECT_10_2024	High Court of Meghalaya	Programme for Technical staffs of High Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, LAN connections etc	Technical Staffs/NIC coordinators at HC	22
232	03-09-2021	ECT-4-2024	JTRI, Allahabad, UP	Advocate/ Advocate Clerk ECourts Programme At District Headquarters	Newly Appointed Advocate/ Advocate Clerk	65

233	06.09.2024	ECT_16_2024	Rajasthan State Judicial Academy Jodhpur	eCourt Programme at All District Headquarters for Judicial Officers	Judicial Officers	2,332 views
234	22.09.2024	ECT_6_2024	Judicial Academy Jharkhand	Training Programme on Digitization at High Court Level under E-Committee Special Drive & Outreach Programmes	High Court Digitization Officials/ Staffs	48
235	August & September	ECT-4-2024	Maharashtra Judicial Academy	Advocate/Advocate Clerk Ecourts Programme under E-Committee Special Drive & Outreach Programmes	Newly Appointed Advocate/ Advocate Clerk	4196
236	August & September	ECT_6_2024	Maharashtra Judicial Academy	Training Programme on Digitization at High Court Level under E-Committee Special Drive & Outreach Programmes	High Court Digitization Officials/ Staffs	15488
237	August & September	ECT_12_2024	Maharashtra Judicial Academy	Computer Skill enhancement Programme-Level I & II for Advocates/Advocate Clerk under E-Committee Special Drive & Outreach Programme	for Advocates/Advocate Clerk	4092
238	12.09.2024	ECT_14_2024	WBJA	Cyber Laws and Appreciation & Handling of Digital Evidence"	Judicial Officers	32
239	19.09.2024 & 20.09.2024	ECT_13_2024	WBJA	Computer Skill enhancement Programme- Level I & II	Judicial officers of District Judiciary (All cader)	32
240	11.09.2024 & 12.09.2024	ECT_10_2024	Delhi Judicial Academy	Programme for Technical staffs of High Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, LAN connections etc	Technical staffs of High Courts	15
241	25.09.2024	ECT_11_2024	Delhi Judicial Academy	Programme for Technical staffs of District Courts Hardware & software maintenance, Data Replication, Data monitoring,	Technical Staffs/District System Administrator/ System Officers	52

				VC equipment, Lan connections, etc		
242	28.09.2024	ECT_12_2024	Judicial Academy Assam	Computer Skill enhancement Programme-Level I & II for Advocates/Advocate Clerk under E-Committee Special Drive & Outreach Programme	for Advocates/Advocate Clerk	261
243	28.09.2024	ECT_04_2024	Judicial Academy Assam	Advocate/Advocate Clerk Ecourts Programme under E-Committee Special Drive & Outreach Programmes	for Advocates/Advocate Clerk	261
244	30.09.2024	ECT_04_2024	Judicial Academy Assam	Advocate/Advocate Clerk Ecourts Programme under E-Committee Special Drive & Outreach Programmes	for Advocates/Advocate Clerk	288
245	14.09.2024	ECT_06_2024	Judicial Academy Assam	Training Programme on Digitization at High Court Level under E-Committee Special Drive & Outreach Programmes	High Court Digitization Officials/ Staffs	40
246	30.08.2024/ 01.09.2024	ECT_14_2024	Gujarat state Judicial Academy	Cyber Laws and Appreciation & Handling of Digital Evidence"	Judicial Officers	66
247	06.09.2024, 19.09.2024 & 25.09.2024	ECT_17_2024	Gujarat state Judicial Academy	ICT & eCourts Induction Programme for the newly recruited Civil Judges	newly recruited Civil Judges	13
248	21.09.2024	ECT_15_2024	Gujarat state Judicial Academy	Refresher programme for staff of the registry of High Courts	High Court Staffs	33
249	12.09.2024	ECT_04_2024	Himachal Pradesh Judicial Academy	Advocate/Advocate Clerk Ecourts Programme under E-Committee Special Drive & Outreach Programmes	for Advocates/Advocate Clerk	52
250	16.09.2024 & 17.09.2024	ECT_08_2024	Himachal Pradesh Judicial Academy	Refresher Programme & NSTEP Training for court staff	Staffs of District Court	30
251	23.09.2024 & 24.09.2024	ECT_09_2024	Himachal Pradesh Judicial Academy	Refresher programme for court staff through online mode	Court staff of district court to be nominated at District level	30

252	29.09.2024	ECT_10_2024	Judicial Academy Jharkhand	Programme for Technical staffs of High Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, LAN connections etc	Technical staffs of High Courts	22
253	18.09.2024 & 20.09.2024	ECT_14_2024	Karnataka Judicial Academy	Cyber Laws and Appreciation & Handling of Digital Evidence"	Judicial Officers	30
254	28.09.2024	ECT_14_2024	Karnataka Judicial Academy	Cyber Laws and Appreciation & Handling of Digital Evidence"	Judicial Officers	32
255	03.09.2024	ECT_04_2024	Allahabad	Advocate/Advocate Clerk Ecourts Programme under E-Committee Special Drive & Outreach Programmes	for Advocates/Advocate Clerk	65
256	27.09.2024	ECT_03_2024	Kerala Judicial Academy	Master Trainer Programme for New Master Trainers	for newly inducted Judicial Officer Master Trainers	46
257	13.09.2024	ECT_10_2024	Meghalaya State Judicial Academy	Programme for Technical staffs of High Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, LAN connections etc	Technical staffs of High Courts	24
258	21.09.2024	ECT_08_2024	Odisha Judicial Academy	Refresher Programme & NSTEP Training for court staff	Staffs of District Court	850
259	21.09.2024	ECT_11_2024	Odisha Judicial Academy	Programme for Technical staffs of District Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, Lan connections, etc	Technical Staffs/District System Administrator/ System Officers	40
260	14.09.2024	ECT_06_2024	Chandigarh Judicial Academy	Training Programme on Digitization at High Court Level under E-Committee	High Court Digitization Officials/ Staffs	40

				Special Drive & Outreach Programmes		
261	28.09.2024	ECT_09_2024	Chandigarh Judicial Academy	Refresher programme for court staff through online mode	Court staff of district court to be nominated at District level	6082
262	28.09.2024	ECT_14_2024	Chandigarh Judicial Academy	Cyber Laws and Appreciation & Handling of Digital Evidence"	Judicial Officers	67
263	09.09.2024	ECT_07_2024	RSJA	Advocate/ Advocate Clerk E-Courts Programme at Taluka/Village	Advocate & Advocate Clerks	1850
264	06.09.2024	ECT_16_2024	RSJA	online eCourt Programme at all District Headquarters	Judicial officers in all courts	2196
265	21.09.2024	ECT_12_2024	Sikkim Judicial Academy	Computer Skill enhancement Programme-Level I & II for Advocates/Advocate Clerk under E-Committee Special Derive & Outreach Programme	for Advocates/Advocate Clerk	20
266	16.11.2024	ECT_13_2024	Sikkim Judicial Academy	Computer Skill enhancement Programme- Level I & II	Judicial officers of District Judiciary (All cader)	12
267	29.9.2024	ECT_10_2024	Judicial Academy Jharkhand	Programme for Technical staffs of High Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, LAN connections etc	Technical staffs of High Courts	22
268	21.09.2024	ECT_06_2024	Andhra Pradesh Judicial Academy	Training Programme on Digitization at High Court Level under E-Committee Special Drive & Outreach Programmes	High Court Digitization Officials/ Staffs	50
269	21.09.2024	ECT_10_2024	Andhra Pradesh Judicial Academy	Programme for Technical staffs of High Courts Hardware & software maintenance, Data Replication, Data monitoring,	Technical staff and NIC Co-ordinator	20

				VC equipment, LAN connections etc		
270	21.09.2024	ECT_15_2024	Andhra Pradesh Judicial Academy	Refresher programme for staff of the registry of High Courts	High Court Staffs	60
271	28.09.2024	ECT_04_2024	Andhra Pradesh Judicial Academy	Advocate/Advocate Clerk Ecourts Programme under E-Committee Special Drive & Outreach Programmes	Advocates/Advocate Clerk	808
272	09.09.2024	ECT_07_2024	Judicial Academy Jharkhand	Advocate/ Advocate Clerk E-Courts Programme at Taluka/Village	Advocate & Advocate Clerks	80
273	06.10.2024	ECT_9_2024	Tripura Judicial Academy	Refresher programme for court staff through online mode	Court staff of district court to be nominated at District level	53
274	04.10.2024	ECT_9_2024	Judicial Academy Jharkhand	Refresher Programme for Court Staffs under E-Committee Special Drive & Outreach Programmes	Court Staffs	22
275	06.10.2024	ECT_9_2024	Judicial Academy Jharkhand	Refresher Programme for Court Staffs under E-Committee Special Drive & Outreach Programmes	Court Staffs	1015
276	05.10.2024 & 06.10.2024	ECT_14_2024	Maharashtra Judicial Academy	Cyber Laws and Appreciation & Handling of Digital Evidence"	Judicial Officers	105
277	23.10.2024 & 24.10.2024	ECT_12_2024	Delhi Judicial Academy	Computer Skill enhancement Programme-Level I & II for Advocates/Advocate Clerk under E-Committee Special Derive & Outreach Programme	for Advocates/Advocate Clerk	92
278	05.10.2024	ECT_07_2024	Madhya Pradesh State Judicial Academy	eCourts Programme for Advocates/Advocate Clerks of District Judiciary	Advocates/Advocate Clerks	826 views
279	21.10.2024	ECT_12_2024	Sikkim Judicial Academy	Computer Skill enhancement Programme-Level I & II for Advocates/Advocate Clerk under E-Committee Special	for Advocates/Advocate Clerk	93 views

				Derive & Outreach Programme		
280	03.10.2024	ECT_08_2024	Judicial Academy Assam	Refresher Programme for Court Staffs & N Step Training for Administrative head, Nazarat Employees, Process Server and other Class-III Employees	Court Staffs, Administrative head, Nazarat Employees, Process Server and other Class-III Employees	379
281	09.10.2024	ECT_14_2024	Judicial Academy Assam	Cyber Laws and Appreciation & Handling of Digital Evidence"	Judicial Officers	27
282	24.10.2024 & 25.10.2024	ECT_03_2024	Judicial Academy Assam	Master Trainer Programme for New Master Trainers	for newly inducted Judicial Officer Master Trainers	21
283	26.10.2024	ECT_03_2024	Judicial Academy Assam	Master Trainer Programme for New Master Trainers	for newly inducted Judicial Officer Master Trainers	63
284	04.10.2024 & 05.10.2024	ECT_08_2024	Himachal Pradesh Judicial Academy	Refresher Programme & NSTEP Training for court staff	Staffs of District Court	30
285	14.10.2024 & 15.10.2024	ECT_09_2024	Himachal Pradesh Judicial Academy	Refresher programme for court staff through online mode	Court staff of district court to be nominated at District level	30
286	25.10.2024 & 26.10.2024	ECT_12_2024	Himachal Pradesh Judicial Academy	Computer Skill enhancement Programme-Level I & II for Advocates/Advocate Clerk under E-Committee Special Derive & Outreach Programme	for Advocates/Advocate Clerk	29
287	28.10.2024 to 30.10.2024	ECT_14_2024	Karnataka Judicial Academy	Cyber Laws and Appreciation & Handling of Digital Evidence"	Judicial Officers	30
288	03.10.2024	ECT_03_2024	Kerala Judicial Academy	Master Trainer Programme for New Master Trainers	for newly inducted Judicial Officer Master Trainers	44
289	09.10.2024	ECT_03_2024	Kerala Judicial Academy	Master Trainer Programme for New Master Trainers	for newly inducted Judicial Officer Master Trainers	38

290	04.10.2024	ECT_17_2024	Meghalaya State Judicial Academy	ICT & eCourts Induction Programme for the newly recruited Civil Judges	newly recruited Civil Judges	1
291	30.10.2024	ECT_08_2024	Meghalaya State Judicial Academy	Refresher Programme & NSTEP Training for court staff	Staffs of District Court	15
292	30.10.2024	ECT_09_2024	Meghalaya State Judicial Academy	Refresher programme for court staff through online mode	Court staff of district court to be nominated at District level	
293	30.10.2024	ECT_04_2024	Meghalaya State Judicial Academy	Advocate/Advocate Clerk Ecourts Programme under E-Committee Special Drive & Outreach Programmes	for Advocates/Advocate Clerk	10
294	3rd week of October	ECT_07_2024	Chandigarh Judicial Academy	Advocate/ Advocate Clerk E-Courts Programme at Taluka/Village	Advocate & Advocate Clerks	561
295	23.10.2024 & 24.10.2024	ECT_10_2024	RSJA	Programme for Technical staffs of High Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, LAN connections etc	Technical staffs of High Courts	100
296		ECT_11_2024	RSJA	Programme for Technical staffs of District Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, Lan connections, etc	Technical Staffs/District System Administrator/ System Officers	
297	17.10.2024	ECT	RSJA	online Training cum Briefing Session of Second Quarterly Workshop	Technical staffs of High Courts	80
298	06.10.2024	ECT_9_2024	Uttarakhand Judicial And Legal Academy, Bhowali, District Nainital	Refresher programme for court staff through online mode	Court staff of district court to be nominated at District level	43
299	06.10.2024	ECT_6_2024	Uttarakhand Judicial And Legal Academy,	Training Programme on Digitization at High Court Level	High Court Digitization Officials/ Staffs	65

			Bhowali, District Nainital			
300	20.10.2024	ECT_6_2024	Uttarakhand Judicial And Legal Academy, Bhowali, District Nainital	Training Programme on Digitization at High Court Level	High Court Digitization Officials/ Staffs	73
301	27.10.2024	ECT_4_2024	Uttarakhand Judicial And Legal Academy, Bhowali, District Nainital	Advocate/ Advocate Clerk ECourts Programme At District Headquarters	Newly Appointed Advocate/ Advocate Clerk	24
302	19.10.2024	ECT_12_2024	Chhattisgarh state judicial academy (Kanker)	Computer Skill enhancement Programme-Level I & II for Advocates/Advocate Clerk at Rishikesh, District- Dehradun under E-Committee Special Derive & Outreach Programme	for Advocates/ Advocate Clerk	33
303	19.10.2024	ECT_7_2024	Chhattisgarh state judicial academy (Kanker)	Advocate/ Advocate Clerk E-Courts Programme at Taluka/Village	Advocate & Advocate Clerks	16
304	19.10.2024	ECT_12_2024	Chhattisgarh state judicial academy (Jashpur)	Computer Skill enhancement Programme-Level I & II for Advocates/Advocate Clerk at Rishikesh, District- Dehradun under E-Committee Special Derive & Outreach Programme	for Advocates/Advocate Clerk	29
305	19.10.2024	ECT_7_2024	Chhattisgarh state judicial academy (Jashpur)	Advocate/ Advocate Clerk E-Courts Programme at Taluka/Village	Advocate & Advocate Clerks	12
306	05.10.2024	ECT_14_2024	Andhra Pradesh Judicial Academy	Cyber Laws and Appreciation & Handling of Digital Evidence"	Civil Judges(Junior Division)	83
307	17.11.2024	ECT_10_2024	Tripura Judicial Academy	Programme for Technical staffs of High Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, LAN connections etc	Technical staffs of High Courts	32

308	24.11.2024	ECT_12_2024	Tripura Judicial Academy	Computer Skill enhancement Programme-Level I & II for Advocates/Advocate Clerks under E-Committee Special Derive & Outreach Programme	Advocates/Advocate Clerks	35
309	12.11.2024	ECT_14_2024	WBJA	Cyber Laws and Appreciation & Handling of Digital Evidence"	Judicial Officers	15
310	19.11.2024	ECT_13_2024	WBJA	Computer Skill enhancement Programme- Level I & II	Judicial officers of District Judiciary (All cader)	15
311	21.11.2024	ECT_13_2024	WBJA	Computer Skill enhancement Programme- Level I & II	Judicial officers of District Judiciary (All cader)	15
312	22.11.2024	ECT_13_2024	WBJA	Computer Skill enhancement Programme- Level I & II	Judicial officers of District Judiciary (All cader)	15
313	20.11.2024	ECT_14_2024	Delhi Judicial Academy	Cyber Laws and Appreciation & Handling of Digital Evidence"	Judicial Officers	82
314	06.11.2024	ECT_13_2024	Delhi Judicial Academy	Computer Skill enhancement Programme- Level I & II	Judicial officers of District Judiciary (All cader)	149
315	02.11.2024	ECT_07_2024	Judicial Academy Assam	Advocate/ Advocate Clerk E-Courts Programme at Taluka/Village	Advocate/ Advocate Clerk	102
316	02.11.2024	ECT_12_2024	Judicial Academy Assam	Computer Skill enhancement Programme-Level I & II for Advocates/Advocate Clerks under E-Committee Special Derive & Outreach Programme	Advocates/Advocate Clerks	102
317	09.11.2024	ECT_14_2024	Judicial Academy Assam	Cyber Laws and Appreciation & Handling of Digital Evidence"	Judicial Officers	54
318	13.11.2024	ECT_08_2024	Judicial Academy Assam	Refresher Programme for Court Staffs & N Step Training for Administrative head, Nazarat Employees,	Court Staffs, Administrative head, Nazarat Employees, Process	16

				Process Server and other Class-III Employees	Server and other Class-III Employees	
319	14.11.2024	ECT_08_2024	Judicial Academy Assam	Refresher Programme for Court Staffs	Court Staffs	16
320	16.11.2024	ECT_08_2024	Judicial Academy Assam	Refresher Programme for Court Staffs & N Step Training for Administrative head, Nazarat Employees, Process Server and other Class-III Employees	Court Staffs, Administrative head, Nazarat Employees, Process Server and other Class-III Employees	33
321	17.11.2024	ECT_09_2024	Judicial Academy Assam	Refresher Programme for Court Staffs	Court Staffs	28
322	14.11.2024	ECT_09_2024	Judicial Academy Assam	Refresher Programme for Court Staffs	Court Staffs	16
323	30.11.2024	ECT_13_2024	Judicial Academy Assam	Computer Skill enhancement Programme- Level I & II	Judicial officers of District Judiciary (All cader)	29
324	11.11.2024 & 12.11.2024	ECT_08_2024	Himachal Pradesh Judicial Academy	Refresher Programme for Court Staffs & N Step Training for Administrative head, Nazarat Employees, Process Server and other Class-III Employees	Court Staffs, Administrative head, Nazarat Employees, Process Server and other Class-III Employees	30
325	19.11.2024 to 21.10.2024	ECT_14_2024	Karnataka Judicial Academy	Cyber Laws and Appreciation & Handling of Digital Evidence"	Judicial Officers	30
326	11.11.2024 & 12.11.2024	ECT_14_2024	Kerala Judicial Academy	Master Trainer Programme for New Master Trainers	for newly inducted Judicial Officer Master Trainers	45
327	25.11.2024 & 26.11.2024	ECT_14_2024	Kerala Judicial Academy	Master Trainer Programme for New Master Trainers	for newly inducted Judicial Officer Master Trainers	40
328	11.11.2024 to 15.11.2024	ECT_17_2024	Tamil Nadu State judicial Academy	ICT & eCourts Induction Programme for the newly recruited Civil Judges	newly recruited Civil Judges	71
329	24.11.2024	ECT_11_2024	Tamil Nadu State judicial Academy	Programme for Technical staffs of District Courts Hardware & software maintenance, Data Replication, Data monitoring,	Technical Staffs/District System Administrator/ System Officers	110

				VC equipment, Lan connections, etc		
330	25.11.2024 to 29.11.2024	ECT_17_2024	Tamil Nadu State judicial Academy	ICT & eCourts Induction Programme for the newly recruited Civil Judges	newly recruited Civil Judges	70
331	25.11.2024 to 29.11.2024	ECT_18_2024	Tamil Nadu State judicial Academy	ICT & eCourts Induction Programme for the newly recruited Direct District Judges	Newly recruited Direct District Judges	6
332	30.11.2024	ECT_09_2024	Tamil Nadu State judicial Academy	Refresher programme for court staff through online mode	Court staff of district court to be nominated at District level	4000
333	November, 2024	ECT_03_2024	Manipur Judicial Academy	Master Trainer Programme for New Master trainers	Nominated New Master trainers	57
334	November, 2024	ECT_06_2024	Manipur Judicial Academy	Training Programme on Digitization at High Court Level	High Court Digitization Officials/ Staffs	
335	November, 2024	ECT_08_2024	Manipur Judicial Academy	Refresher Programme & NSTEP Training for court staff	Staffs of District Council Court KHADC Shillong JHADC Jowai, GHADC Tura	
336	November, 2024	ECT_09_2024	Manipur Judicial Academy	Refresher Programme for Court Staffs for District	Court staff of district court to be nominated at District level	
337	16.11.2024	ECT_06_2024	Odisha Judicial Academy	Training Programme on Digitization at High Court Level	High Court Digitization Officials/ Staffs	30
338	17.11.2024	ECT_12_2024	Odisha Judicial Academy	Computer Skill enhancement Programme-Level I & II for Advocates/Advocate Clerks	Advocates/Advocate Clerks	750
339	13.11.2024	ECT_05_2024	RSJA	Programme for court managers & Administrative head staffs of District Judiciary	Administrative head staff & court managers from every district	104
340	13.11.2024	ECT_11_2024	RSJA	Programme for Technical staffs of District Courts Hardware & software maintenance, Data	Technical Staffs/District System	

				Replication, Data monitoring, VC equipment, Lan connections, etc	Administrator/ System Officers	
341	16.11.2024	ECT_13_2024	Sikkim Judicial Academy	Computer skill enhancement level I and II	Judicial Officers	12
342	23.11.2024	ECT_12_2024	Madhya Pradesh State Judicial Academy	Computer Skill Enhancement Programme for Advocates/Advocate Clerks	Advocates/Advocate Clerks	1,402 views
343	30.11.2024	ECT_4_2024	Telangana State Judicial Academy	Advocate/ Advocates eCourt programme at district headquarters	Advocates/Advocate Clerks	21
344	30.11.2024	ECT_11_2024	Telangana State Judicial Academy	Programme for Technical staffs of District Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, Lan connections, etc	Technical Staffs/District System Administrator/ System Officers	914
345	17.11.2024	ECT_7_2024	UJALA	Advocate/ Advocate Clerk E-Courts Programme at Taluka/Village	Advocate & Advocate Clerks	29
346	15.11.2024/ 16.11.2024	ECT_17_2024	Andhra Pradesh Judicial Academy	ICT & eCourts Induction Programme for the newly recruited Civil Judges	Civil Judges(Junior Division)	40
347	15.11.2024/ 16.11.2024	ECT_18_2024	Andhra Pradesh Judicial Academy	ICT & eCourts Induction Programme for the newly recruited Direct District Judges	Newly recruited Direct District Judges	4
348	30.11.2024	ECT_8_2024	Arunachal Pradesh, Judicial Academy Assam	Refresher Programme & NSTEP Training for court staff	Administrative head, Nazarat, Process Servers	24
349	22.11.2024	ECT_8_2024	Nagaland, Judicial Academy, Assam	Refresher Programme & NSTEP Training for court staff	Administrative head, Nazarat, Process Servers	64
350	23.11.2024	ECT_9_2024	Nagaland, Judicial Academy, Assam	Refresher Programme for Court Staffs for District	Court staff of district court to be nominated at District level	63
351	05.11.2024	ECT_04_2024	Himachal Pradesh Judicial Academy	Advocate/Advocate Clerk Ecourts Programme	for Advocates/Advocate Clerk	122

352	23.11.2024	ECT_11_2024	Telangana State Judicial Academy	Programme for Technical staffs of District Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, Lan connections, etc	Technical Staffs/District System Administrator/System Officers	84
353	30.11.2024	ECT_03_2024	Telangana State Judicial Academy	Master Trainer Programme for New Master trainers	Nominated New Master trainers	9
354	08.12.2024	ECT_16_2024	Tripura Judicial Academy	eCourt Programme at all District Headquarters	Judicial officers of the district	49
355	06.12.2024	ECT_4_2024	Meghalaya Judicial Academy	Advocate/Advocate Clerk Ecourts Programme	for Advocates/Advocate Clerk	10
356	06.12.2024	ECT_8_2024 & ECT_9_2024	Meghalaya Judicial Academy	Refresher Programme for Court Staffs & N Step Training for Administrative head, Nazarat Employees, Process Server and other Class-III Employees	Court Staffs, Administrative head, Nazarat Employees, Process Server and other Class-III Employees	12
357	04.12.2024	ECT_15_2024	Delhi Judicial Academy	Refresher programme for staff of the registry of High Courts	High Court Staffs	15
358	18.12.2024	ECT_16_2024	Delhi Judicial Academy	eCourt Programme at all District Headquarters	Judicial officers of the district	114
359	01.12.2024	ECT_9_2024	Arunachal Pradesh, Judicial Academy Assam	Refresher Programme for Court Staffs for District	Court staff of district court to be nominated at District level	22
360	07.12.2024	ECT_8_2024	Arunachal Pradesh, Judicial Academy Assam	Refresher Programme & NSTEP Training for court staff	Administrative head, Nazarat, Process Servers	19
361	08.12.2024	ECT_9_2024	Arunachal Pradesh, Judicial Academy Assam	Refresher Programme for Court Staffs for District	Court staff of district court to be nominated at District level	26
362	09.12.2024 - 10.12.2024	ECT_8_2024	Himachal Pradesh Judicial Academy	Refresher Programme & NSTEP Training for court staff	Administrative head, Nazarat, Process Servers	30
363	23.12.2024 - 24.12.2024	ECT_9_2024	Himachal Pradesh Judicial Academy	Refresher Programme for Court Staffs for District	Court staff of district court to be	30

					nominated at District level	
364	27.12.2024 - 28.12.2024	ECT_9_2024	Himachal Pradesh Judicial Academy	Refresher Programme for Court Staffs for District	Court staff of district court to be nominated at District level	30
365	21.12.2024	ECT_16_2024	Judicial Academy, Jharkhand	eCourt Programme at all District Headquarters	Judicial officers of the district	208
366	02.12.2024 - 03.12.2024	ECT_11_2024	Karnataka Judicial Academy	Programme for Technical staffs of District Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, Lan connections, etc	Technical Staffs/District System Administrator/ System Officers	31
367	16.12.2024- 18.12.2024	ECT_11_2024	Karnataka Judicial Academy	Programme for Technical staffs of District Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, Lan connections, etc	Technical Staffs/District System Administrator/ System Officers	30
368	26.12.2024 - 27.12.2024	ECT_11_2024	Karnataka Judicial Academy	Programme for Technical staffs of District Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, Lan connections, etc	Technical Staffs/District System Administrator/ System Officers	30
369	07.12.2024	ECT_4_2024	Kerala Judicial Academy	Advocate/Advocate Clerk Ecourts Programme	for Advocates/Advocate Clerk	108
370	11.12.2024	ECT_4_2024	Kerala Judicial Academy	Advocate/Advocate Clerk Ecourts Programme	for Advocates/Advocate Clerk	134
371	13.12.2024	ECT_4_2024	Kerala Judicial Academy	Advocate/Advocate Clerk Ecourts Programme	for Advocates/Advocate Clerk	185
372	17.12.2024	ECT_9_2024	Kerala Judicial Academy	Refresher Programme for Court Staffs for District	Court staff of district court to be	72

					nominated at District level	
373	17.12.2024	ECT_16_2024	Kerala Judicial Academy	eCourt Programme at all District Headquarters	Judicial officers of the district	15
374	18.12.2024	ECT_4_2024	Kerala Judicial Academy	Advocate/Advocate Clerk Ecourts Programme	for Advocates/Advocate Clerk	278
375	19.12.2024	ECT_4_2024	Kerala Judicial Academy	Advocate/Advocate Clerk Ecourts Programme	for Advocates/Advocate Clerk	86
376	20.12.2024	ECT_3_2024	Kerala Judicial Academy	Master Trainer Programme for New Master Trainers	for newly inducted Judicial Officer Master Trainers	21
377	21.12.2024	ECT_14_2024	Kerala Judicial Academy	Cyber Laws and Appreciation & Handling of Digital Evidence"	Judicial Officers	51
378	16.12.2024, 17.12.2024 & 18.12.2024	ECT_6_2024, ECT_7_2024 & ECT_9_2024	Manipur Judicial Academy	Advocate/ Advocate Clerk E-Courts Programme at Taluka/Village	Advocate & Advocate Clerks	24
379	07.12.2024 - 08.12.2024	ECT_9_2024	Orissa State Judicial Academy	Refresher Programme for Court Staffs for District	Court staff of district court to be nominated at District level	1039
380	07.12.2024	ECT_15_2024	Sikkim Judicial Academy	Refresher programme for staff of the registry of High Courts	High Court Staffs	42
381	21.12.2024	ECT_7_2024	Sikkim Judicial Academy	Advocate/ Advocate Clerk E-Courts Programme at Taluka/Village	Advocate & Advocate Clerks	51
382	22.12.2024	ECT_7_2024	UJALA	Advocate/ Advocate Clerk E-Courts Programme at Taluka/Village	Advocate & Advocate Clerks	50
383	23.12.2024 - 24.12.2024	ECT_17_2024	UJALA	ICT & eCourts Induction Programme for the newly recruited Civil Judges	newly recruited Civil Judges	16
384	December, 2024	ECT_13_2024	Maharashtra judicial academy	Computer Skill enhancement Programme- Level I & II	Judicial officers of District Judiciary (All cader)	716
385	01.12.2024	ECT_14_2024	Maharashtra judicial academy	Cyber Laws and Appreciation & Handling of Digital Evidence"	Judicial Officers	129

386	December 2024	ECT_16_2024	Maharashtra judicial academy	eCourt Programme at all District Headquarters	Judicial officers of the district	440
387	09.12.2024	ECT_11_2024	Judicial Academy, Assam	Programme for Technical staffs of District Courts Hardware & software maintenance, Data Replication, Data monitoring, VC equipment, Lan connections, etc	Technical Staffs/District System Administrator/ System Officers	294
388	17.12.2024	ECT_16_2024	Judicial Academy, Assam	eCourt Programme at all District Headquarters	Judicial officers of the district	223
389	18.12.2024 & 19.12.2024	ECT_9_2024	Judicial Academy, Assam	Refresher Programme for Court Staffs for District	Court staff of district court to be nominated at District level	509
390	06.12.2024	ECT_7_2024	Gauhati High Court, Aizawal bench in collaboration with judicial academy	Advocate/ Advocate clerk eCourts Programme at Taluka/ Village	Advocate & Advocate Clerks	16
391	07.12.2024	ECT_15_2024	Sikkim Judicial Academy	Refresher programme for staff of the registry of High Courts	High Court Staffs	121 views
392	06.12.2024	ECT_12_2024	Gauhati High Court, Aizawal bench in collaboration with judicial academy	Computer skill enhancement programme level 1 & II at district headquarters	Advocate & Advocate Clerks	16
Total Number (January 2024 to December 2024)						141600
Click here to watch the e-Committee Outreach Programmes - 2024 https://cdnbbsr.s3waas.gov.in/s388ef51f0bf911e452e8dbb1d807a81ab/uploads/2025/03/20250307688202883.pdf						
